

# ORISSA HIGH COURT

## FILING REPORT AS ON :01/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000011/2023	M/S. ANUPAM INDUSTRIES LTD. VS	ANUPAM DWIVEDI VS	// (
2	BLAPL/0004778/2023	M/S. BHARAT INDUSTRIAL PROJECTS PVT. LTD. JITU NAHAK VS	JYOTIRMAYA SAHOO VS	// //0 SPECIAL COURT,CUTTACK(Cuttack)
3	BLAPL/0004779/2023	STATE OF ODISHA B.SUNIL KUMAR DORA VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000070/2023 //0 SPECIAL COURT,CUTTACK(Cuttack)
4	BLAPL/0004780/2023	STATE OF ODISHA MIHIR NAYAK VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000070/2023 ADVA /73 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati )
5	BLAPL/0004781/2023	STATE OF ODISHA SURESH JENA VS	JYOTIRMAYA SAHOO VS	Spl/0000016/2022 //0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha )
6	BLAPL/0004782/2023	STATE OF ODISHA SK.ASPAK VS	JYOTIRMAYA SAHOO VS	TR/0000202/2023 TANGI (KHURDA) /411 /2021 1ST ADJ CUM SPL.,JUDGE,KHURDA(Khordha )
7	BLAPL/0004783/2023	STATE OF ODISHA AJAYA BEHERA @ AJAY BEHERA VS	JYOTIRMAYA SAHOO VS	TR/0000147/2021 //0 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam)
8	BLAPL/0004784/2023	STATE OF ODISHA JITENDRA BHUYAN VS	SANTOSH KUMAR MAHANTY VS	2(A)CC/0000056/2023 SHERAGADA /354 /2022 A.D.J.,ASKA(Ganjam)
9	BLAPL/0004785/2023	STATE OF ODISHA LAXMAN SETHI VS	SANTOSH KUMAR MAHANTY VS	ST/0000019/2023 SHERAGADA /354 /2022 A.D.J.,ASKA(Ganjam)
10	BLAPL/0004786/2023	STATE OF ODISHA ROMAN BAGARTI VS	ASHOK KUMAR PATTANAIK (A) VS	ST/0000019/2023 K.SINGHPUR /52 /2021 A.D.J.,RAYGADA(Rayagada )
11	BLAPL/0004787/2023	STATE OF ODISHA RASHMIRANJAN MALLIK @ LITU VS	BISWARANJAN DALAI VS	CT/0000036/2021 MAHAKALPARA /25 /2021 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara )
		STATE OF ODISHA		Spl/0000017/2021

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12	BLAPL/0004788/2023	SANJIB JENA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BINJHARPUR /99 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0000544/2023
13	BLAPL/0004789/2023	LOPAMUDRA NANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATPUR /76 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000169/2023
14	BLAPL/0004790/2023	PRABIN KUMAR DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000017/2022
15	BLAPL/0004791/2023	SUSHANTA @ SUSHANT DANG VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /65 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000013/2023
16	BLAPL/0004792/2023	DEBASIS CHHATRIA VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /65 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000013/2023
17	BLAPL/0004793/2023	PRASHANTA NAYAK VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /65 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000013/2023
18	BLAPL/0004794/2023	SUSHANTA @ SUSANTA SETHI VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /65 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000013/2023
19	BLAPL/0004795/2023	DEEPAK SAHU VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000001/2023
20	BLAPL/0004796/2023	ANSAR KHAN VS STATE OF ODISHA	SAKTI PRASAD DAS VS	BHARATPUR PS /106 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000138/2023
21	BLAPL/0004797/2023	SARAT CHANDRA BARIK VS STATE OF ODISHA	AVIRAM PATRA VS	//0 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000014/2019
22	BLAPL/0004798/2023	DEBABRATA TIKADAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /327 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000096/2022
23	BLAPL/0004799/2023	SIPUN DAS	BHARAT BHUSAN ROUSTRAY	ANGUL SADAR PS /135 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul ) GR/0000428/2023
24	BLAPL/0004800/2023	HITESH PUTEL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KESINGA /71 /2023 J.M.F.C., KESINGA(Kalahandi) CT/0000066/2023
25	BLAPL/0004801/2023	PRASAD KUMAR SATRUSALYA @ PRASAD KUMAR SORU VS STATE OF ODISHA	BHAGYA KUMAR DASH VS	R.UDAYAGIRI /12 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000006/2020
26	BLAPL/0004802/2023	STATE OF ODISHA SARAT GOUDA VS	DILIP KUMAR SAHU VS	SURADA /63 /2023 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam) GR/0000125/2023
27	BLAPL/0004803/2023	STATE OF ODISHA AJIT KUMAR PADHAN VS	SRINIBAS SAHOO VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000016/2023
28	BLAPL/0004804/2023	STATE OF ODISHA KALU @ RAHUL DAS VS	ARIJEET MISHRA VS	RAJKANIKA /235 /2023 SPECIAL JUDGE,KENDRAPARA(Kendrapara ) Spl/0000036/2023
29	BLAPL/0004805/2023	STATE OF ODISHA RAJESH KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	PHIRINGIA /51 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000059/2023
30	BLAPL/0004806/2023	STATE OF ODISHA PRADEEP KUMAR SINGH VS	SATYA RANJAN MULLIA VS	DHENKANAL SADAR /476 /2021 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001041/2021
31	BLAPL/0004807/2023	STATE OF ODISHA GUNU MALLIA @ DURGA PRASAD MALLIA VS	SMRUTI RANJAN MOHAPATRA VS	AIR FIELD P.S. /1 /2022 3RD ADJ BHUBANESWAR(Khordha ) CT/0000099/2022
32	BLAPL/0004808/2023	STATE OF ODISHA PRAHALLAD @ BULU BARIK VS	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /132 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000342/2023
33	BLAPL/0004809/2023	STATE OF ODISHA ASHOK HO VS	ARIJEET MISHRA VS	KARANJIA /53 /2023 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(Mayurbhanj) CT/0000090/2023
34	BLAPL/0004810/2023	STATE OF ODISHA SANTOSH MOHANTY VS	AMULYA RATNA PANDA VS	POTTANGI /46 /2023 S.D.J.M.,KORAPUT(Koraput)

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35	BLAPL/0004811/2023	STATE OF ODISHA AMIT KUMAR SWAIN VS	ANIRUDHA DAS VS	GR/0000315/2023 DHENKANAL SADAR /679 /2022 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
36	BLAPL/0004812/2023	STATE OF ODISHA SUNIL RAY VS	ANIRUDHA DAS VS	GR/0001678/2022 RENGALI (SAMBALPUR) /7 /2021 1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur)
37	BLAPL/0004813/2023	STATE OF ODISHA PRADIP KUMAR BADOI VS	RAJIB LOCHAN PATRNAIK VS	TR/0000009/2022 MALKANGIRI /192 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri )
38	BLAPL/0004814/2023	STATE OF ODISHA MD. IMRAN @ IMRAN AHMAD VS	SACHIDANANDA PADHEE VS	Spl/0000108/2023 BADMAL /205 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda )
39	BLAPL/0004815/2023	STATE OF ODISHA BEDGA KUMAR HEMBRAM @ SUDAM VS	MANAS KUMAR CHAND VS	CT/0002492/2022 RAMACHANDRAPUR /285 /2022 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar)
40	BLAPL/0004816/2023	STATE OF ODISHA SANTANU SAMAL @ BIREN KU. SAMAL VS	PRATIK NAYAK VS	ST/0000017/2023 KALIAPANI /121 /2022 G.N CUM J.M.F.C., SUKINDA(Jajapur )
41	BLAPL/0004817/2023	STATE OF ODISHA RAJESH BARIK VS	BIJAYA KUMAR RAGADA VS	CT/0000540/2022 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
42	BLAPL/0004818/2023	STATE OF ODISHA PADALA ISWAR RAO @ P. ESWAR RAO VS	BIJAYA KUMAR RAGADA VS	TR/0000043/2023 KASINAGAR /148 /2022 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati )
43	BLAPL/0004819/2023	STATE OF ODISHA MADAN MOHAN SAHOO @ BABAN VS	MANAS KUMAR CHAND VS	ST/0000033/2023 RAMACHANDRAPUR /72 /2023 NYAYADHIKARI,GHASIPURA(Kendujhar)
44	BLAPL/0004820/2023	STATE OF ODISHA SUSHANTA KUANR VS	BISHNU PRASAD PRADHAN VS	GR/0000165/2023 KHUNTA /79 /2023 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)
45	BLAPL/0004821/2023	STATE OF ODISHA AMIYA RANJAN BISWAL VS	SURESH KUMAR JENA VS	CT/0000256/2023 INDUASTRIAL,NISA /61 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul )
		STATE OF ODISHA		GR/0000276/2023

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46	BLAPL/0004822/2023	ABANI @ ABINA NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /51 /2023 () //
47	BLAPL/0004823/2023	RAMA HO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SOSO /169 /2022 () //
48	BLAPL/0004824/2023	MUNA NAIK VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ODAGAON /155 /2019 () //
49	BLAPL/0004825/2023	BIJAYA MOHANTY @ MAHANTY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	PURUNAKATAK /77 /2022 () //
50	BLAPL/0004826/2023	JITENDRA MAHAKHUDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /46 /2023 () //
51	BLAPL/0004827/2023	DILU@S.K ASRAF VS STATE OF ODISHA	ASIT KUMAR JENA VS	JATNI P.S. /137 /2023 () //
52	BLAPL/0004828/2023	GOPAL KRISHNA SAHU VS STATE OF ODISHA	ADYASIDHI MISHRA VS	R.UDAYAGIRI /82 /2019 () //
53	BLAPL/0004829/2023	KANHU@KANU CHARAN ROUT VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DHUSURI /279 /2021 () //
54	BLAPL/0004830/2023	PRASAD KUMAR CHHATOI @ PRASAD CHATTAI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /37 /2023 () //
55	BLAPL/0004831/2023	PRAKASH SARDAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /62 /2022 () //
56	BLAPL/0004832/2023	RANJIT BEHERA @ RANA VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /21 /2022 () //
57	BLAPL/0004833/2023	LIKUNA@SRIKANT BEHERA	SANJIT MISHRA	NISCHINTAKOILI /194 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0004834/2023	BADAL DAS	BISHNU PRASAD PRADHAN	CYBER CRIME AND ECONOMIC OFFENCES /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0004835/2023	BASUDEV JALA	RAJIB LOCHAN PATNAIK	CHITRAKONDA /114 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0004836/2023	SANJIB MAHANANDIA	SOMANATH MITRA	TOMANDO /103 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0004837/2023	SUSHIL KUMAR MOHANTY	KHUSBU PANIGRAHI	SAHADEV KHUNTA /131 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0004838/2023	RABI DIGAL	ARUN KUMAR BUDHIA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0004839/2023	GOURAHARI BEHERA @ GOURANGA BEHERA	RAKESH KUMAR ROUTRAY	NISCHINTAKOILI /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0004840/2023	JUDHISTIR BARIK	AKSHAYA KUMAR SAHOO	KHARIAR /505 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0004841/2023	ASHOK KUMAR BEHERA	RAKESH KUMAR ROUTRAY	NISCHINTAKOILI /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0004842/2023	KALU@SUKANTA DAS	AKSHAYA KUMAR SAHOO	MANCHESWAR P.S. /48 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0004843/2023	UMASHANKAR BAG	SATYA NARAYAN MISHRA (4)	BHAWANIPATNA SADAR /77 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0004844/2023	RABIN MANDAL	PRANAB KUMAR DAS	MATHILI /113 /2021
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0004845/2023	STATE OF ODISHA SUDHAKAR SAMANTARAY VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /410 /2022 ()
70	BLAPL/0004846/2023	STATE OF ODISHA RAGHUNATH MAHAKUD VS	BHABANI SHANKAR RAYAGURU VS	// MANAMUNDA /45 /2021 ()
71	BLAPL/0004847/2023	STATE OF ODISHA SUKUTA@TUNA SAHOO VS	MD. GOLAM MADANI VS	// CHANDABALI /53 /2023 ()
72	BLAPL/0004848/2023	STATE OF ODISHA ASHOK GOPAL VS	SATYA NARAYAN MISHRA 4 VS	// JUNAGARH /40 /2023 ()
73	BLAPL/0004849/2023	STATE OF ODISHA MADHABA @ MADHAB KARKARIA VS	DR. SUSANT KUMAR KANUNGO VS	// CHANDILI /192 /2022 ()
74	BLAPL/0004850/2023	STATE OF ODISHA SURESH SAHOO VS	JENAMANI JEEBAN JYOTI VS	// RANPUR /275 /2022 ()
75	BLAPL/0004851/2023	STATE OF ODISHA BIBHUTI BHUSAN MISHRA VS	DAYANANDA MOHAPATRA VS	// LAXMISAGAR P.S. /80 /2023 ()
76	BLAPL/0004852/2023	STATE OF ODISHA ASHUTOSH DAS @ DASH VS	SUSANTA KUMAR JETHY VS	// BERHAMPUR TOWN /138 /2023 ()
77	BLAPL/0004853/2023	STATE OF ODISHA GOBINDA BISOI VS	SMRUTI RANJAN MOHAPATRA VS	// BADACHANA /60 /2023 ()
78	BLAPL/0004854/2023	STATE OF ODISHA DIBYA RANJAN DIGAL VS	SUSANTA KUMAR LENKA VS	// / /0 ()
79	BLAPL/0004855/2023	STATE OF ODISHA PAWAN SWAMI @ SWAMI CHEPALA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// SEA BEACH /59 /2023 () //

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80	BLAPL/0004856/2023	PURNA CHANDRA DAS @ PUNIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	TANGI (KHURDA) /12 /2021 () //
81	BLAPL/0004857/2023	JYOTI MATHAN @ JYOTI VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAPALLI P.S. /123 /2023 () //
82	BLAPL/0004858/2023	SUSANT KUMAR NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	/ /0 () //
83	BLAPL/0004859/2023	DAS SURESH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DHENKANAL TOWN /101 /2023 () //
84	BLAPL/0004860/2023	CHAMAN NAYAK VS STATE OF ODISHA	BINI MISHRA VS	CHITRAKONDA /168 /2021 () //
85	BLAPL/0004861/2023	SUJIT SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BRAHMAGIRI /117 /2020 () //
86	BLAPL/0004862/2023	PRAKASH CHANDRA PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
87	BLAPL/0004863/2023	DEBRAK DUNDKIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KOKSARA /296 /2022 () //
88	BLAPL/0004864/2023	NIRANJAN @ BABULU MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JHARSUGUDA /499 /2021 () //
89	BLAPL/0004865/2023	SUDHAKAR SAMANTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /413 /2022 () //
90	BLAPL/0004866/2023	PRASANTA SAHOO VS UNION OF INDIA	PRADEEP KUMAR DAS VS	/ /0 () //
91	BLAPL/0004867/2023	SARAT CHANDRA SAMANTRAY	BIBEKANANDA MAHAPATRA	BADAMPAHAD /48 /2023



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		VS	VS	()
		STATE OF ODISHA		//
92	BLAPL/0004868/2023	SANKAR SAHOO@SAHU	MANORANJAN MISHRA	/64 /2020
		VS	VS	()
		STATE OF ODISHA		//
93	BLAPL/0004869/2023	VINAYA KUMAR SINGH @ BINAYA KUMAR SINGH	BIBEKANANDA MAHAPATRA	DHARMASALA /217 /2020
		VS	VS	()
		STATE OF ODISHA		//
94	BLAPL/0004870/2023	KUMAR BISOYI	S.S.RAY-2	GANGAPUR (ASKA) /181 /2023
		VS	VS	()
		STATE OF ODISHA		//
95	BLAPL/0004871/2023	BIJAY @ BIJAYA KUMAR VYAS	SIDHARTHA DAS	BOLANGIR TOWN /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
96	BLAPL/0004872/2023	BHUKLA@LALA HEMBRAM	SUSANTA KUMAR BARAL	TOMKA /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
97	BLAPL/0004873/2023	GOURI SHANKAR PRUSTY@PRUSTI	SUDHANSU SEKHAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	BLAPL/0004874/2023	BISWAJIT BEPARI	ABHAS MOHANTY	MALKANGIRI /181 /2023
		VS	VS	()
		STATE OF ODISHA		//
99	BLAPL/0004875/2023	KALIA MUNDA	DIGAMBAR SETHI	KEONJHAR SADAR /440 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	BLAPL/0004876/2023	SURAJ RAY@KUMAR	ANANTA NARAYAN PATTANAYAK	KAKIRIGUMMA /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	BLAPL/0004877/2023	SANTOSH @ KUNA KAUDI	PABITRA KUMAR NAYAK	BELPAHAR /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
102	BLAPL/0004878/2023	DAITARI PANGI	PABITRA KUMAR NAYAK	CHITRAKONDA /142 /2022
		VS	VS	()

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103	BLAPL/0004879/2023	STATE OF ODISHA RAKESH BHOI VS	PABITRA KUMAR NAYAK VS	// BELPAHAR /47 /2023 ()
104	BLAPL/0004880/2023	STATE OF ODISHA ATUL RAJ VS	ANANTA NARAYAN PATTANAYAK VS	// MAIDALPUR /40 /2023 ()
105	BLAPL/0004881/2023	STATE OF ODISHA MEHUL MAHESH JOSHI VS	DIPTI REKHA NANDA VS	// / /0 ()
106	BLAPL/0004882/2023	STATE OF ODISHA RAKESH MISHRA @ GUGU VS	BEDA PRAKASH PANDA VS	// NIMAKHANDI /82 /2023 ()
107	BLAPL/0004883/2023	STATE OF ODISHA PITAR LIMA VS	RAKESH KUMAR DAS VS	// GUDARI /72 /2022 ()
108	BLAPL/0004884/2023	STATE OF ODISHA JUBRAJ BHUE VS	RAJJEET ROY VS	// BOLANGIR SADAR /115 /2023 ()
109	CMAPL/0000352/2023	STATE OF ODISHA MINA NISHA VS	ADV. VS	// // ()
110	CMAPL/0000353/2023	STATE OF ODISHA STATE OF ODISHA VS	SAILAZA NANDAN DAS,A.S.C VS	// // ()
111	CMP/0000493/2023	PRAMOD CHANDRA DAS GITANJALI MOHAPATRA VS	MD FAYAZ VS	// // ()
112	CMP/0000494/2023	PREMALATA SATAPATHY HARI SUBUDHI VS	TUSAR KUMAR MISHRA VS	// // ()
113	CMP/0000495/2023	RAMESH KUMAR SAHOO ULLASH JENA @ ULLASH CHANDRA JENA VS	SRIDHAR RATH VS	// // 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha ) Fd/0000118/2007
		PRAKASH JENA		

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114	CMP/0000496/2023	PRATAP KUMAR SAHOO VS KARIMA BEGUM	BHAGABAN MOHANTY VS	// 0 //
115	CMP/0000497/2023	SOUBHAGYA BEHERA VS MANORANJAN MOHAPATRA	DEBADATTA MOHANTY VS	// 0 //
116	CMP/0000498/2023	BANSIDHAR SAHOO VS SADANANDA SAHU	BISWA PRAKASH DHAL VS	// 0 //
117	CMP/0000499/2023	HARI MALLIK @ DAS VS ISLAM KHAN	NIROD KUMAR SAHU VS	// 0 //
118	CMP/0000500/2023	PRATIMA BEHERA VS KUNI BEHERA	BHABANI SHANKAR RAYAGURU VS	// 0 //
119	CMP/0000501/2023	DILLIP KUMAR HAIBURU VS SOMBARI SINGH	CHITTA RANJAN NANDA VS	// 0 //
120	CONTC/0002929/2023	SUSILA LIMKIYA VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS)	ADV. VS	// 0 //
121	CONTC/0002930/2023	ARUN DHARUA VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS)	ADV. VS	// 0 //
122	CONTC/0002931/2023	ANUSAYA BHATRA VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS)	ADV. VS	// 0 //
123	CONTC/0002932/2023	HARI MAJHI VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS)	ADV. VS	// 0 //
124	CONTC/0002933/2023	BHIMSEN MADAKAMI VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS)	ADV VS	// 0 //
125	CONTC/0002934/2023	RAGHUNATH PUJARI	ADV.	//

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		VS	VS	0
126	CONTC/0002935/2023	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS) SRABANA KUMAR MALABISHOYI	ADV	//
		VS	VS	0
127	CONTC/0002936/2023	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS) ANANTA TAKARI	ADV.	//
		VS	VS	0
128	CONTC/0002937/2023	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS) KRUPASINDHU BARIHA	ADV	//
		VS	VS	0
129	CONTC/0002938/2023	CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING (NIOS) NANDA KISHORE SAHOO	ADV.	//
		VS	VS	0
130	CONTC/0002939/2023	ANU GARG, ADDL. CHIEF SECY., DEPT. OF WATER RESOURCES, BBSR GOPAL KRUSHNA BARAL	ADV.	//
		VS	VS	0
131	CONTC/0002940/2023	CHITTARANJAN MISTRI, E.E., A.E.D., TPOCDL, ANANDAPUR, KEONJHAR MURALIDHAR BEHERA	ADV.	//
		VS	VS	0
132	CONTC/0002941/2023	PARUL PATAWARI, COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR DILLIP KUMAR MOHAPATRA	ADV.	//
		VS	VS	0
133	CONTC/0002942/2023	VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT., BBSR HALIMUDDIN KHAN	ADV	//
		VS	VS	0
134	CONTC/0002943/2023	DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT. ANNAPURNA MOHANTY	SATYABRATA SATAPATHY	//
		VS	VS	0
135	CONTC/0002944/2023	SATYABRATA SAHU, IAS PRAHALLAD KUMAR DEB	ADV.	//
		VS	VS	0
		ASWATHY S., IAS		//
136	CONTC/0002945/2023	AUJALYA KUMAR ACHARYA	ADV.	//
		VS	VS	0

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137	CONTC/0002946/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR SUDHIR KUMAR NAYAK VS	ADV. ADV. VS	// // 0
138	CONTC/0002947/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR BAILADU CHOWDHURY VS	ADV. ADV. VS	// // 0
139	CONTC/0002948/2023	S. ASWASTHY, COMNR CUM SECY., S AND ME DEPT., ODISHA, BBSR. JHASAKETAN BAGARTI VS	ADV. ADV. VS	// // 0
140	CONTC/0002949/2023	MANISA BANARJEE, COLLECTOR AND D.M., BARGARH SUMATI JENA VS	ADV. ADV. VS	// // 0
141	CONTC/0002950/2023	SHANKAR PATTANAIK, B.D.O., BHOGRAI BLOCK TRILOCHAN SWAIN VS	ADV. ADV. VS	// // 0
142	CONTC/0002951/2023	BISHNUPADA SETHY, IAS SUGYAN KUMARI DEVI VS	ADV. ADV. VS	// // 0
143	CONTC/0002952/2023	ASWATHY S, IAS RENU DASH VS	ADV ADV VS	// // 0
144	CONTC/0002953/2023	ASWATHY S, I.A.S. NAMITA PATNAIK VS	ADV. ADV. VS	// // 0
145	CONTC/0002954/2023	ASWATHY S, IAS SANTOSH KUMAR KALET VS	ADV ADV VS	// // 0
146	CONTC/0002955/2023	MONISHA BANERJEE, I.A.S. SADHAB CHANDRA NAIK VS	ADV ADV VS	// // 0
147	CONTC/0002956/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. MANOJ NAG VS	ADV ADV VS	// // 0
		SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.		//

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148	CONTC/0002957/2023	RAMESWAR KHANDA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
149	CONTC/0002958/2023	BANDHAN GOP VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
150	CONTC/0002959/2023	SANTOSH HORO VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
151	CONTC/0002960/2023	BISWAMBAR SAHOO VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
152	CONTC/0002961/2023	NILADRI SA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
153	CONTC/0002962/2023	UGRASEN SINGH VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
154	CONTC/0002963/2023	ROHIT KUMAR SEKHAR DEO VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
155	CONTC/0002964/2023	CHUDAMANI KALO VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
156	CONTC/0002965/2023	BASANTA KUMAR LAKRA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
157	CONTC/0002966/2023	BHAGABAN SA VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
158	CONTC/0002967/2023	KAILASH CHANDRA NAIK VS SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT.	ADV VS	// 0
159	CONTC/0002968/2023	PATITAPABAN NAIK	BHAKTA RANJAN BARIK	//

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		VS	VS	0
160	CONTC/0002969/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND D.M, DEPT. NIRMAL CHANDRA PAHI	ADV.	//
		VS	VS	0
161	CONTC/0002970/2023	BISHNUPADA SETHI, IAS KALANDI CHARAN BEHERA	ADV	//
		VS	VS	0
162	CONTC/0002971/2023	ANU GARG, I.A.S. SULLAVA CHANDRA PATRA	ADV	//
		VS	VS	0
163	CONTC/0002972/2023	ANU GARG, I.A.S. DAMBARUDHAR MAHANTA	ADV.	//
		VS	VS	0
164	CONTC/0002973/2023	BISHNUPADA SETHI, IAS DURYODHAN PALAI	ADV	//
		VS	VS	0
165	CONTC/0002974/2023	ANU GARG, I.A.S. SURENDRA KUMAR SINGH	ADV.	//
		VS	VS	0
166	CONTC/0002975/2023	BISHNUPADA SETHI, IAS KALANDI CHARAN BEHERA	ADV	//
		VS	VS	0
167	CONTC/0002976/2023	ANU GARG, I.A.S. NARAYAN CHANDRA BEHERA	ADV	//
		VS	VS	0
168	CONTC/0002977/2023	SATYABRATA SAHU, I.A.S. RAJKISHORE PANDA	ADV	//
		VS	VS	0
169	CONTC/0002978/2023	BISHNUPADA SETHI, I.A.S. PRAFULLA CHANDRA MALLICK	ADV	//
		VS	VS	0
170	CONTC/0002979/2023	MS. ASWATHY S.,IAS SRIKANTA BEHERA	ADV	//
		VS	VS	0

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171	CONTC/0002980/2023	MANASH BHOI, TAHASILDAR, CUTTACK NARUGOPAL DAS VS	SOUMYA MISHRA VS	// // 0
172	CONTC/0002981/2023	NIKHIL PAWAN KALYAN, V.C. OF C.D.A. TUSHAR KANTA BEHERA VS	ADV. VS	// // 0
173	CONTC/0002982/2023	MANASH BHOI, TAHASILDAR, CUTTACK ODISHA GRAMYA BANK, AUL BRANCH VS	AUROVINDA MOHANTY VS	// // 0
174	CONTC/0002983/2023	HIMANSHU MOHAN MISHRA, DISTRICT AGRICULTURE OFFICER CUM DDO, KENDRAPARA ODISHA GRAMYA BANK, AUL BRANCH VS	AUROVINDA MOHANTY VS	// // 0
175	CONTC/0002984/2023	DIBYENDU KUMAR DAS, B.D.O., CUM DDO, KENDRAPARA ODISHA GRAMYA BANK, AUL BRANCH VS	AUROVINDA MOHANTY VS	// // 0
176	CONTC/0002985/2023	SANDHYARANI BEHURIA, DEPUTY SUPDT., POLICE CUM DDE, KENDRAPARA ODISHA GRAMYA BANK, AUL BRANCH VS	AUROVINDA MOHANTY VS	// // 0
177	CONTC/0002986/2023	TAPAN KUMAR SENAPATI, TAHASILDAR CUM DDO, KENDRAPARA ODISHA GRAMYA BANK, AUL BRANCH VS	AUROVINDA MOHANTY VS	// // 0
178	CONTC/0002987/2023	DR.PRAMOD KUMAR PRAHARAJ, MEDICAL OFFICER , AUL, KENDRAPARA MAGUNI CHARAN SAHU VS	ADV. VS	// // 0
179	CONTC/0002988/2023	ASWATHY S., SECY. TO GOVT., S AND ME DEPT., BBSR MADHAB BAIRAGI VS	ADV VS	// // 0
180	CONTC/0002989/2023	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, W.R. SUBHADRA PATRA VS	ADV VS	// // 0
181	CONTC/0002990/2023	SALINI PANDIT, I.A.S.. RABINDRA KUMAR DAS VS	ADV VS	// // 0
		SATYABRATA SAHU, I.A.S		//



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182	CONTC/0002991/2023	PRAVATI JENA VS RAMAKANTA NAYAK, IAS	ADV VS	// 0 //
183	CONTC/0002992/2023	KAMALAKANTA SAMAL VS ANU GARG, I.A.S.	ADV VS	// 0 //
184	CONTC/0002993/2023	SUBASH CHANDRA BAG VS ANU GARG, IAS	ADV. VS	// 0 //
185	CONTC/0002994/2023	PARTHABA MAHANAND VS CHANCHALA RANA, I.A.S.	ADV VS	// 0 //
186	CONTC/0002995/2023	MANORANJAN DHAL VS ANU GARG, IAS	ADV. VS	// 0 //
187	CONTC/0002996/2023	JAYRAM PUJAHARI VS SANJAYA KUMAR SINGH, COMMNR. CUM SECY., RURAL DEV. DEPT., BBSR	PRABODHA CHANDRA NAYAK VS	// 0 //
188	CONTC/0002997/2023	SURESH CHANDRA MALLICK VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT., BBSR	ADV. VS	// 0 //
189	CONTC/0002998/2023	BALARAM BEHERA VS NABAKISHORE GIRI, D.E.O., MAYURBHANJ	ADV VS	// 0 //
190	CONTC/0002999/2023	PRAFULLA KUMAR NAYAK VS SAMARTH VERMA, I.A.S.	ADV. VS	// 0 //
191	CONTC/0003000/2023	CHAKRADHAR GOPAL VS ROOPA ROSHAN SAHOO, IAS	ADV. VS	// 0 //
192	CONTC/0003001/2023	PRATAP CHANDRA NAYAK VS ASWASTY S, IAS	ADV. VS	// 0 //
193	CONTC/0003002/2023	SANTOSH KUMAR LENKA	ADV.	//

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		VS	VS	0
194	CONTC/0003003/2023	ANU GARG, IAS JYOSTNA RANI GOUDA	ADV	//
		VS	VS	0
195	CONTC/0003004/2023	SUJATA R. KARTIKEYAN, COMMNR., CUM SECY., PR AND D.W DEPT. BASUDEV PRADHAN	ADV.	//
		VS	VS	0
196	CONTC/0003005/2023	ARABINDA KUMAR PADHEE, IAS DAMODAR MISHRA	ADV	//
		VS	VS	0
197	CONTC/0003006/2023	ARABINDA KUMAR PADHEE, I.A.S. BHARAT CHANDRA DORA	ADV.	//
		VS	VS	0
198	CONTC/0003007/2023	ARABINDA KUMAR PADHEE, IAS ASHOK KUMAR PRADHAN	ADV	//
		VS	VS	0
199	CONTC/0003008/2023	ARABINDA KUMAR PADHEE, I.A.S. DINABANDHU SATHUA	ADV.	//
		VS	VS	0
200	CONTC/0003009/2023	ARABINDA KUMAR PADHEE, IAS REENABATI NAIK	ADV.	//
		VS	VS	0
201	CONTC/0003010/2023	DR. TRILOCHAN PRADHAN GANGADHAR NAYAK	ADV.	//
		VS	VS	0
202	CONTC/0003011/2023	SATYABRATA SAHOO SASMITA SAHOO	ADV	//
		VS	VS	0
203	CONTC/0003012/2023	ASWATHY S, I.A.S. RABINDRANATH BARIK	ADV	//
		VS	VS	0
204	CONTC/0003013/2023	ASWATHY S, I.A.S. SUBASH CHANDRA NAYAK	ADV	//
		VS	VS	0

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		ASWATHY S, I.A.S.		//
205	CONTC/0003014/2023	SARAT CHANDRA RATHA VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
206	CONTC/0003015/2023	JAGATRAM PUJAHARI VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
207	CONTC/0003016/2023	SADASIBA NAIK VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
208	CONTC/0003017/2023	BASUDEV NANDA VS	ADV VS	// 0
		ASWATHY S, I.A.S.		//
209	CONTC/0003018/2023	JAYANTI PARIDA VS	DAYANANDA MOHAPATRA VS	// 0
		SOUBHAGYA PANDA, TAHASILDAR, BASUDEVPUR, BHADRAK		//
210	CONTC/0003019/2023	DAMBARUDHAR SWAIN VS	ADV VS	// 0
		SACHIDANANDA BEHERA		//
211	CONTC/0003020/2023	NANI GOPAL SEN VS	ADV. VS	// 0
		ANU GARG, IAS		//
212	CONTC/0003021/2023	MANMATH KUMAR BISWAL VS	ADV VS	// 0
		VEER VIKRAM YADAV, I.A.S.		//
213	CONTC/0003022/2023	MOHAMMAD IMTIYAZ KHAN VS	ADV. VS	// 0
		P.K.BEHERA, R.T.O., BARBIL		//
214	CONTC/0003023/2023	BIRANCHI NAIK VS	SOBHANA SAHOO VS	// 0
		BIJAY KUMAR MISHRA, ENGNR., IN CHIEF W.R. DEPT.		//
215	CONTC/0003024/2023	SUJATA MAHAPATRA VS	SOBHANA SAHOO VS	// 0
		RAMA CHANDRA NAHAK, D.E.O., KORAPUT		//

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216	CONTC/0003025/2023	MANMATH KUMAR BASA VS NARAHARI SETHI, DIRECTOR H.E., DEPT.	DEBENDRA NATH MISRA VS	// ()
217	CONTC/0003026/2023	DILLIP KUMAR MOHAPATRA VS MANOJ KUMAR PADHY, DIRECTOR OF TECHER EDU. AND STATE COUNCIL OF EDU. RESEARCH AND TRAINING, KHORDHA	ADV VS	// ()
218	CONTC/0003027/2023	GHANASHYAM CHOUDHURY VS ASWATHI S, I.A.S.	ADV VS	// ()
219	CONTC/0003028/2023	PRATYUSH RANJAN SATAPATHY VS ASWATHY S, I.A.S.	ADV VS	// ()
220	CONTC/0003029/2023	SANGRAM KESHARI NAYAK VS DR. SANTOSH BALA, IPS	ADV. VS	// ()
221	CONTC/0003030/2023	GYANARANJAN BEHERA VS ASWATHY S., COMMNR. CUM SECY. DEPT. OF S AND ME, BBSR	ADV. VS	// ()
222	CONTC/0003031/2023	SUDARSAN BHOI VS RADHESHYAM BISWAL, PRESIDENT, SOLEBANDH PACS LTD., BALANGIR	ADV VS	// ()
223	CONTC/0003032/2023	DR. MALAYA KUMAR PATI VS VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR, KHORDHA	ATMAJIT MANMITH DAS VS	// ()
224	CONTC/0003033/2023	KISHORE CHANDRA BEHERA VS MANAS RANJAN SWAIN	ADV. VS	// ()
225	CONTC/0003034/2023	KALANDI CHARAN DAS VS DIRECTOR, HORTICULTURE, BBSR.	ADV. VS	// ()
226	CRLA/0000479/2023	KAILASH CHANDRA BEHERA VS STATE OF ODISHA(VIG.)	SMRUTI RANJAN MOHAPATRA VS	SAMBALPUR VIGILANCE /20 /2008 ()
227	CRLA/0000480/2023	KANHU CHARAN BASANTI	BIDYADHAR MANSINGA	// PURUSHOTTAMPUR /504 /2022

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		VS	VS	()
228	CRLA/0000481/2023	STATE OF ODISHA SUDHAKAR PRUSTY	SMRUTI RANJAN MOHAPATRA	// CHAKAPADA PS /56 /2020
		VS	VS	()
229	CRLA/0000482/2023	STATE OF ODISHA BISHNU PRASAD BARAL	ANIRUDHA DAS	// DHENKANAL TOWN /161 /2022
		VS	VS	()
230	CRLA/0000483/2023	STATE OF ODISHA ABHILASH BARIA @ BARIHA	S.S.RAY (2)	// SINDHIKELA PS /71 /2016
		VS	VS	()
231	CRLA/0000484/2023	STATE OF ODISHA KATHA @ CHAITAN @ CHAITAN PRASAD HANSDA SK. ZAFARULLA		// MURUDA /70 /2018
		VS	VS	()
232	CRLA/0000485/2023	STATE OF ODISHA BANSIDHAR MOHAPATRA @ BANSHIDHAR MAHAPATRA	RAMDAS ACHARY	// BHUBANESWAR VIGILANCE /20 /2011
		VS	VS	()
233	CRLA/0000486/2023	STATE OF ODISHA(VIG.) INDRAJIT SWAIN	SIDHARTHA DAS	// BARGARH /166 /2023
		VS	VS	()
234	CRLA/0000487/2023	STATE OF ODISHA SUJIT SWAIN	SIDHARTHA DAS	// BARGARH /166 /2023
		VS	VS	()
235	CRLA/0000488/2023	STATE OF ODISHA SUREN SINGH	NIRANJAN LENKA	// KULIANA /52 /2017
		VS	VS	()
236	CRLA/0000489/2023	STATE OF ODISHA PRAMOD BARIHA	UDIT RANJAN JENA	// SINDHIKELA PS /71 /2016
		VS	VS	()
237	CRLA/0000490/2023	STATE OF ODISHA RAMESH SWAIN	S.MOHAN PRASAD PATRO	// GANGAPUR (ASKA) /36 /1998
		VS	VS	()
238	CRLMA/0000134/2023	STATE OF ODISHA LAXMIKANTA DAS	ADV	// / /0
		VS	VS	()

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239	CRLMA/0000135/2023	STATE OF ODISHA M/S. SAI COMPUTERS LTD. VS	PURNA CHANDRA BEHERA VS	// / /0 ()
240	CRLMA/0000136/2023	STATE OF ODISHA DEBARAJ SAHOO VS	ADV. VS	// / /0 ()
241	CRLMA/0000137/2023	STATE OF ODISHA SHAKUNTALA JENA VS	ADV. VS	// / /0 ()
242	CRLMC/0002134/2023	STATION OFFICER, KHANDAGIRI P.S., BBSR SUNIL BEHERA VS	BIKRAM CHANDRA GHADEI VS	// KHARIAR /265 /2021 ()
243	CRLMC/0002135/2023	STATE OF ODISHA CHITARANJAN SETHY VS	DEEPAK KU SAHOO VS	// / /0 ()
244	CRLMC/0002136/2023	STATE OF ODISHA BIBHUTI BHUSAN PRADHAN @ ASHOK PRADHAN VS	SURYAKANTA DWIBEDI VS	// NAYAGARH SADAR /46 /2012 ()
245	CRLMC/0002137/2023	STATE OF ODISHA BHIMASEN PRADHAN VS	RAMDAS ACHARY VS	// AIR FIELD P.S. /173 /2003 ()
246	CRLMC/0002138/2023	STATE OF ODISHA PRADIP KUMAR NAIK VS	ADITI HOTA VS	// N.T.P.C. /16 /2023 ()
247	CRLMC/0002139/2023	STATE OF ODISHA SAROJ MAJHI VS	S.S.RAY 2 VS	// PADMAPUR /63 /2023 ()
248	CRLMC/0002140/2023	STATE OF ODISHA EPARI PRATAP KUMAR @ E. PRATAP KUMAR VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /135 /2017 ()
249	CRLMC/0002141/2023	STATE OF ODISHA HEMANTA KUMAR SAHOO VS LINGARAJ PATI	MANAS CHAND VS	// RAGHUNATHPUR /178 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	CRLMC/0002142/2023	SIDHARTH SANKAR @ SIDHARTH SANKAR OJHA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	ERASAMA /89 /2021 () //
251	CRLMC/0002143/2023	M. MANMOHAN RAO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLANTHARA (BERHAMPUR) /356 /2022 () //
252	CRLMC/0002144/2023	SHYAM VASUDEV RAO VS REPUBLIC OF INDIA (CBI)	RAMANI KANTA PATTANAIAK VS	/ /0 () //
253	CRLMC/0002145/2023	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	KONARK /160 /2020 () //
254	CRLMC/0002146/2023	DIBAKAR DALAI VS STATE OF ODISHA	SABYASACHI MISHRA VS	/ /0 () //
255	CRLMC/0002147/2023	ALEKHA PRASAD ROUT VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	RAJNAGAR /181 /2015 () //
256	CRLMC/0002148/2023	LIPUN SASMAL VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	DHENKANAL SADAR /450 /2019 () //
257	CRLMC/0002149/2023	ALEKHA PRASAD ROUT VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	RAJNAGAR /177 /2015 () //
258	CRLMC/0002150/2023	TRILAKSHYA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	SAINTALA /368 /2022 () //
259	CRLMC/0002151/2023	HARIHAR MISHRA VS EXCUTIVE MAGISTRATE CUM ADDL., D.C.P., CUTTACK	MANAS RANJAN BAUG VS	/ /0 () //
260	CRLMC/0002152/2023	SARASWATI PRUSTY @ GUIN VS NILAMANI GUIN	RAJENDRA NARAYAN ROUT VS	/ /0 () //
261	CRLMC/0002153/2023	MITHUNU BISOI	SANTOSH KUMAR MAHANTY	BADAGADA /221 /2019

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	CRLMC/0002154/2023	STATE OF ODISHA SUSANTA BEHERA	SANTOSH KUMAR MAHANTY	// PURUSHOTTAMPUR /44 /2017
		VS	VS	()
263	CRLMC/0002155/2023	STATE OF ODISHA LAXMIDHARA NATH	BHAGABAN MOHANTY	// / /0
		VS	VS	()
264	CRLMC/0002156/2023	JHARANA NATH NAVAL SINGH THAKUR@NAVAL SINGH	BISWAJIT RANJAN TRIPATHY	// / /0
		VS	VS	()
265	CRLMC/0002157/2023	STATE OF ODISHA NIRANJAN MALLIK	RUDRA NARAYAN PARJA	// DHAMNAGAR /205 /2020
		VS	VS	()
266	CRLMC/0002158/2023	STATE OF ODISHA GUNEN JHANKAR	SIDDHARTH PRASAD MISHRA	// MURIBAHAL /33 /2023
		VS	VS	()
267	CRLMC/0002159/2023	STATE OF ODISHA BIJAY JENA	AMULYA RATNA PANDA	// BINJHARPUR /722 /2022
		VS	VS	()
268	CRLMC/0002160/2023	STATE OF ODISHA CHALU@SURENDRA SINGH	SOUMYA RANJAN DAS	// UDITNAGAR /8 /2020
		VS	VS	()
269	CRLMC/0002161/2023	STATE OF ODISHA MD.PARVEZ@BUNTY	SOUMYA RANJAN DAS	// PLANTSITE /91 /2023
		VS	VS	()
270	CRLMC/0002162/2023	STATE OF ODISHA ANIL KUMAR ROUT	SMRUTI RANJAN MOHAPATRA	// DHARMASALA /32 /2014
		VS	VS	()
271	CRLMC/0002163/2023	STATE OF ODISHA BHAWANI SHANKAR OJHA	BIBHUTI RANJAN MOHANTY	// MARSHAGHAI /236 /2019
		VS	VS	()
272	CRLMC/0002164/2023	STATE OF ODISHA RASARACHI@RASARAJ NAYAK	ABHIJIT DAS	// BARKOTE /63 /2023
		VS	VS	()



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	CRLMC/0002165/2023	STATE OF ODISHA HARI SAHOO VS	AMIT KUMAR NATH VS	// CHHENDIPADA /71 /2017 ()
274	CRLMC/0002166/2023	STATE OF ODISHA DAMU BHATRA VS	SANJIB MOHANTY VS	// NABARANGAPUR TOWN /85 /2021 ()
275	CRLMC/0002167/2023	STATE OF ODISHA PRAHALLAD GOUDA VS	SANGRAM KESHARI ROUT VS	// JEYPURE SADAR /249 /2022 ()
276	CRLMC/0002168/2023	STATE OF ODISHA PANDIT NAG VS	AMIT KUMAR NATH VS	// CHHENDIPADA /54 /2013 ()
277	CRLMC/0002169/2023	STATE OF ODISHA DEEPAK SAHU VS	SOUMYA RANJAN DAS VS	// UDITNAGAR /179 /2022 ()
278	CRLMC/0002170/2023	STATE OF ODISHA ASHISH KUMAR PADHY VS	SUDEEPTA KUMAR SINGH VS	// GOSANINUAGAM /97 /2018 ()
279	CRLMC/0002171/2023	STATE OF ODISHA JYOTI RANJAN NAYAK VS	SANTOSH CHANDRA ATABUDHI VS	// / /0 ()
280	CRLMC/0002172/2023	STATE OF ODISHA SUBRAT DAS VS	ABHAS MOHANTY VS	// BINIKA /203 /2021 ()
281	CRLMP/0000843/2023	STATE OF ODISHA JAYANTI DAS VS	BIDYADHAR MANSINGA VS	// / /0 ()
282	CRLMP/0000844/2023	STATE OF ODISHA JAYANTI SINGH VS	SATYAJIT MOHAPATRA VS	// / /0 ()
283	CRLMP/0000845/2023	STATE OF ODISHA BHAGIRATHI PRADHAN VS	PARTHA SARATHI NAYAK VS	// / /0 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	CRLMP/0000846/2023	DHARMANANDA MALLICK VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 () //
285	CRLMP/0000847/2023	MEGHNA CHITTROPALA DIXIT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
286	CRLMP/0000848/2023	MADHUSMITA BHUYAN VS SUPERINTENDENT OF POLICE, BHADRAK	GANESH PRASAD MOHANTY VS	//0 () //
287	CRLMP/0000849/2023	AMITA NAYAK VS STATE OF ODISHA	J.K.KHANDAYATRAY VS	//0 () //
288	CRLMP/0000850/2023	BIKASH PATEL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
289	CRLMP/0000851/2023	BASUDEV SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
290	CRLMP/0000852/2023	DEEPAK KUMAR DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
291	CRLMP/0000853/2023	SIBAPRASAD PATTANAYAK VS DIRECTOR GENERAL OF POLICE, CUTTACK	LALITENDU MISHRA VS	//0 () //
292	CRLMP/0000854/2023	SANGRAM BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	//0 () //
293	CRLMP/0000855/2023	SUMANTI SITHA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
294	CRLREV/0000219/2023	AMIR SAHA VS STATE OF ODISHA	JAGABANDHU SAHU VS	UMERKOTE /37 /2006 () //
295	CRLREV/0000220/2023	SASHIBHUSAN MOHANTA	BIPLAB P.B. BAHALI	MOHULDIHA /79 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	CRLREV/0000221/2023	SUNITA MOHANTA DURGA CHARAN MOHARANA	TAPASWINI SINHA	// /0
		VS	VS	()
297	CRLREV/0000222/2023	JYOTIRMAYEE MOHARANA SUNDARAM FINANCE LTD., BBSR	NALINI KANTA DASH	// CHOUDWAR /295 /2021
		VS	VS	()
298	CRLREV/0000223/2023	STATE OF ODISHA AJIT KUMAR MISHRA @ AJIT MISHRA	NALINI KANTA DASH	// BAIDYANATHPUR /110 /2017
		VS	VS	()
299	FAO/0000199/2023	STATE OF ODISHA LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD., Bhubaneswar	ANAN K BEHERA DAS 1	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
		VS	VS	()
300	FAO/0000200/2023	SATRUGHAN ROUT MAMATA SWAIN	KISHORE KUMAR JENA	// EC/0000019/2020
		VS	VS	()
301	ITA/0000049/2023	DEBASIS SAHOO COMMISSIONER OF I.T., HYDERABAD	RADHEYSHYAM CHIMANKA, SR, S.C.(I.T)	// ()
		VS	VS	//
302	ITA/0000050/2023	GRAM UTTHAN PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR	SIDDHARTH SANKAR MOHAPATRA,SR.S.C	// ()
		VS	VS	//
303	MACA/0000411/2023	M/S. AGARWAL GRAPHITE INDUSTRIES RANJAN KUMAR SOREN	BISHNU BRATA SINGH	// I MACT,BALASORE(Baleshwar)
		VS	VS	Mac/0000176/2020
304	MACA/0000412/2023	ABDUL KADER MALLIK TUTU BEHERA	PRADEEP KUMAR MISHRA	// IV M.A.C.T,CUTTACK(Cuttack)
		VS	VS	Mac/0000035/2013
305	MACA/0000413/2023	GAYADHARA SAHOO THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.	SEMANTH TROY	// II MACT (SD),BERHAMPUR(Ganjam)
		VS	VS	Mac/0000052/2019
306	MACA/0000414/2023	PITA MALIKA DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD.	PRANMOD KUMAR TRIPATHY	// 1st MACT, DHENKANAL(Dhenkanal)
		VS	VS	

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	MACA/0000415/2023	ASUTOSH RANA THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD. VS SONALI MOHANTY	PRASANTA KUMAR MAHALI VS	Mac/0000271/2017 // IV M.A.C.T,CUTTACK(Cuttack)
308	MACA/0000416/2023	ORIENTAL INSURANCE CO. LTD. VS REKHA GUPTA	PRASANTA KUMAR MAHALI VS	Mac/0000638/2018 // 1ST MACT,CUTTACK(Cuttack)
309	MACA/0000417/2023	PRADIP KUMAR SADANGI VS PRAVATI MISHRA	BINAYAK PRASAD MOHANTY VS	Mac/0001177/2019 // III MACT,PURI(Puri)
310	MACA/0000418/2023	TANUJA SAHOO VS ANUP KUMAR SAHOO	BINAYAK PRASHAD MOHANTY VS	Mac/0000211/2002 // ()
311	MACA/0000419/2023	NIRUPAMA SAHOO VS SHREEDHARAN K	KAPILA CHARAN NAYAK VS	// // ()
312	MATA/0000145/2023	SUCHISMITA PATTNAIK @ PATRA VS RAJIV KUMAR PATRA	AVIJIT PATNAIK VS	// // JUDGE, FAMILY COURT, BHADRAK(Bhadrak )
313	MATA/0000146/2023	UPENDRA MOHAPATRA VS ARUNABALA MOHAPATRA	PRATYUSHA NAIDU VS	CP/0000297/2021 // JUDGE, FAMILY COURT, BHADRAK(Bhadrak )
314	MATA/0000147/2023	JYOTI RANJAN PARIDA VS SUBHALAXMI MALLICK @ PARIDA	MADHUMITA PANDA VS	CP/0000091/2017 // ()
315	MATA/0000148/2023	JYOTI RANJAN PARIDA VS SUBHALAXMI MALLICK @ PARIDA	MADHUMITA PANDA VS	// // ()
316	RPFAM/0000147/2023	ARVIND KUMRA KEDIA VS RANJITA SAHU	SOUBHAGYA KUMAR DASH VS	// // JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
317	RPFAM/0000148/2023	PRADHUMAN PRADHAN VS SATYABATI PRADHAN	BIBHU PRASAD TRIPATHY VS	CRMC/0000028/2019 // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	RPFAM/0000149/2023	ASHOK KUMAR TRIPATHY VS PRIYADARSHINI KAR	HRUDANANDA MOHAPATRA VS	// 0 //
319	RSA/0000167/2023	SHYAM NAIK @ SUNDI VS SRIRAM NAIK	PRAKASH RANJAN BARIK VS	// 0 //
320	RSA/0000168/2023	NIRANJAN DAS VS CUTTACK MUNICIPAL CORPORATION	SWARUP KUMAR PATNAIK VS	// 0 //
321	RSA/0000169/2023	KUMUDINI PANDA VS PRATAP CHANDRA BRAHMACHARI	GOURI MOHAN RATH VS	// 0 //
322	RVWPET/0000160/2023	TAHETUL MASJID VS SK. GOLAM MAQUSUD	IMRAN KHAN VS	// 0 //
323	RVWPET/0000161/2023	CHIEF GENERAL MANAGER, STATE BANK OF INDIA, VS MADAN MOHAN SETHY, ASST., G.M., S.B.I., L.C.P.C., MANCHESWAR, BBSR	<del>BHISAN KESWAR</del> MISHRA VS	// 0 //
324	SAO/0000006/2023	RAJ KISHORE SAHU VS BRAJA SUNDAR SAHU	SATYA NARAYAN MOHAPATRA VS	// 0 //
325	SAO/0000007/2023	RAJ KISHORE SAHU VS BRAJA SUNDAR SAHU	SATYA NARAYAN MOHAPATRA VS	// 0 //
326	TRP(C)/0000161/2023	NAMITA KAR VS KHITISH KUMAR KAR	PRANAB RANJAN CHHATOI VS	// 0 //
327	TRP(C)/0000162/2023	SMRUTI CHANDINI BHOI VS GIRISH SAHU	BUDHIRAM DAS VS	// 0 //
328	TRP(C)/0000163/2023	SASMITA RANI PRUSETH VS KRUSHNA CHANDRA SAHU	RUDRA NARAYAN PARIJA VS	// 0 //
329	TRP(C)/0000164/2023	ARUNIMA SAMBHUTA PATTNAYAK	SIDHARTH PRASAD DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WA/0000878/2023	BHAGABATI PRASAD PATTNAYAK ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA	SONAK MISHRA,A.S.C	//
		VS	VS	0
331	WA/0000879/2023	PRADEEP KUMAR PRADHAN @ PRADEEP PRADHAN STATE OF ODISHA	SONAK MISHRA,A.S.C	//
		VS	VS	0
332	WA/0000880/2023	LAXMI NARAYAN SAHU STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
333	WA/0000881/2023	LINGARAJ BEHERA STATE BANK OF INDIA,STRESSED ASSETS MANAGEMENT BRANCH BHOPL	SONAK MISHRA,A.S.C	//
		VS	VS	0
334	WA/0000882/2023	TRICOUNTRY PREMIER HEARING SERVICES LLC STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
335	WA/0000883/2023	SURESH CHANDRA PATEL STATE OF ODISHA	LALATENDU SAMANTARAY,A.G.A	//
		VS	VS	0
336	WA/0000884/2023	KUMUD CHANDRA PANDA ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
337	WA/0000885/2023	T.SIBRAM PATRA STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
338	WA/0000886/2023	PUSPALATA SAHOO STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
339	WA/0000887/2023	RAGHUNATH MAJHEE STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
340	WA/0000888/2023	BABAJI CHARAN NAYAK STATE OF ODISHA	SONAK MISHRA,A.S.C	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WA/0000889/2023	BHAGIRATHI MALI STATE OF ODISHA VS	SONAK MISHRA,A.S.C VS	// // ()
342	WA/0000890/2023	RAJENDRA MOHARANA STATE OF ODISHA VS	SONAK MISHRA,A.S.C VS	// // ()
343	WA/0000891/2023	SUBASH CHANDRA GOUDA KRUPASINDHU MOHANTA VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
344	WA/0000892/2023	V.C., UTKAL UNIVERSITY OF CULTURE UNION OF INDIA VS	DIPTI RANJAN BHOKTA, C.G.C., O.H.C. VS	// // ()
345	WA/0000893/2023	GANGADHAR PRUSTY STATE OF ODISHA VS	PRAVAKAR BEHERA,S.C(TRANSPORT) VS	// // ()
346	WP(C)/0013550/2023	SANTOSH KUMAR KAR DHARMENJAYA JENA VS	SAROJ KUMAR DASH VS	// // ()
347	WP(C)/0013551/2023	STATE OF ODISHA VIPIN KUMAR VS	SAROJ KUMAR DASH VS	// // ()
348	WP(C)/0013552/2023	STATE OF ODISHA DHARMENDRA SHA VS	SAROJ KUMAR DASH VS	// // ()
349	WP(C)/0013553/2023	STATE OF ODISHA BHUBANESWAR BEHERA @ PRADHAN VS	BHARAT BHUSAN ROUSTRAY VS	// // ()
350	WP(C)/0013554/2023	COLLECTOR, DEOGARH SWAGAT GHOSH VS	TRILOCHAN NANDA VS	// // ()
351	WP(C)/0013555/2023	STATE OF ODISHA REENA DEVI VS	TRILOCHAN NANDA VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0013556/2023	PRAMOD KUMAR SAH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
353	WP(C)/0013557/2023	BIKASH SAHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
354	WP(C)/0013558/2023	PRAFULLA KUMAR MALLIK VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
355	WP(C)/0013559/2023	DHARMENDRA KUMAR SAHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
356	WP(C)/0013560/2023	RAMESH KUMAR DAS VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
357	WP(C)/0013561/2023	SRYUG SAH VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
358	WP(C)/0013562/2023	SUJEET KUMAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
359	WP(C)/0013563/2023	GHANASHYAM DALEI VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
360	WP(C)/0013564/2023	KEDAR PRASAD VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
361	WP(C)/0013565/2023	PRAMILA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
362	WP(C)/0013566/2023	NIRANJAN PATRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
363	WP(C)/0013567/2023	SAMBIT SWAIN	SITANSU MOHAN SINGH	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0013568/2023	M/S.REAL ENGICON PVT. LTD.,BBSR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0013569/2023	SUMIT NANDAN MOHANTY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0013570/2023	PRAMOD CHHOTRAY	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0013571/2023	BASANTA KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0013572/2023	UTPAL KUMAR ACHARYA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0013573/2023	NRUSINGH CHARAN PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0013574/2023	T.BAIJAYANTI MALA PATRO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0013575/2023	M/S.REAL ENGICON PVT. LTD.,BBSR	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0013576/2023	DIPTI RANJAN PRADHAN	SHYAM SUNDAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0013577/2023	NIRANJAN SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0013578/2023	DR. LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	//
		VS	VS	0

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375	WP(C)/0013579/2023	THE PRINCIPAL SECY., REVENUE DEPT., ODISHA LILABATI MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //
376	WP(C)/0013580/2023	SWARNA LATA SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
377	WP(C)/0013581/2023	JATADHARI BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
378	WP(C)/0013582/2023	SREEKANTA PRADHAN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
379	WP(C)/0013583/2023	PRATIMA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
380	WP(C)/0013584/2023	SOLA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
381	WP(C)/0013585/2023	NIRANJAN SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
382	WP(C)/0013586/2023	PANKAJ MOHAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
383	WP(C)/0013587/2023	HARI HARA BHANJA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
384	WP(C)/0013588/2023	BIJAYA KUMARI SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
385	WP(C)/0013589/2023	SUPRIYA SAMAL VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, KHURDA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //

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386	WP(C)/0013590/2023	GANGADHAR BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
387	WP(C)/0013591/2023	SANDHYARANI PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
388	WP(C)/0013592/2023	SAROJ KUMAR PATI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
389	WP(C)/0013593/2023	BRUNDABAN PANIGRAHI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
390	WP(C)/0013594/2023	SWARNALATA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
391	WP(C)/0013595/2023	PUSPANJALI DEVI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
392	WP(C)/0013596/2023	BASANTA KUMAR NAYAK VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
393	WP(C)/0013597/2023	SACHIN ROUT VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
394	WP(C)/0013598/2023	NITAI SUNDAR NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
395	WP(C)/0013599/2023	MANA MOHAN DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
396	WP(C)/0013600/2023	KALANDI CHARAN ROUT VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
397	WP(C)/0013601/2023	PURNIMA DAS	SHARMISTHA SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0013602/2023	SAROJA KANTA PRADHAN	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0013603/2023	BANA BASINI LENKA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0013604/2023	PUSPITA DEVI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0013605/2023	PRATAP CHANDRA MOHAPATRA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0013606/2023	SRIDHAR SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0013607/2023	NRUSINGHA PRASAD DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0013608/2023	DILLIP KUMAR ROUT	RAJENDRA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0013609/2023	K.V. SIVANANDA RAO	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0013610/2023	KALI CHARAN GOUDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0013611/2023	NIRANJAN SAHU	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0013612/2023	JAGANNATH KAR	GOPAL SINHA	//
		VS	VS	0

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409	WP(C)/0013613/2023	STATE OF ODISHA AJAYA KUMAR BEHERA VS	SHARMISTHA SAMAL VS	// // 0
410	WP(C)/0013614/2023	STATE OF ODISHA MINATI DASH VS	SHARMISTHA SAMAL VS	// // 0
411	WP(C)/0013615/2023	STATE OF ODISHA BIRENDRA KUMAR SHASTRY VS	RAMESH KUMAR SAHU VS	// // 0
412	WP(C)/0013616/2023	STATE OF ODISHA RUDRA HOSPITAL, CUTTACK VS	NIRANJAN BEHERA VS	// // 0
413	WP(C)/0013617/2023	STATE OF ODISHA DUNNA LAXMI VS	SHARMISTHA SAMAL VS	// // 0
414	WP(C)/0013618/2023	STATE OF ODISHA RAMESWAR RAY VS	SHARMISTHA SAMAL VS	// // 0
415	WP(C)/0013619/2023	STATE OF ODISHA HARIHAR MOHARANA VS	RAMESH KUMAR SAHU VS	// // 0
416	WP(C)/0013620/2023	STATE OF ODISHA BISHNU PRASAD PANDA VS	SHARMISTHA SAMAL VS	// // 0
417	WP(C)/0013621/2023	STATE OF ODISHA BIPIN KUMAR SAHU VS	SHARMISTHA SAMAL VS	// // 0
418	WP(C)/0013622/2023	STATE OF ODISHA RASMITA KHILAR VS	KRUSHNA CHANDRA DASH VS	// // 0
419	WP(C)/0013623/2023	TATA MOTORS FINANCE LTD.,BBSR DHANESWAR MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //

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420	WP(C)/0013624/2023	NIRANJAN TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
421	WP(C)/0013625/2023	NANIGOPAL BISWAS VS STATE OF ODISHA	SNEHASIS RAY VS	// 0 //
422	WP(C)/0013626/2023	KHALI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
423	WP(C)/0013627/2023	ABADHUTA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
424	WP(C)/0013628/2023	BASANTA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
425	WP(C)/0013629/2023	PRAFULLA KUMAR PUJAHARI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
426	WP(C)/0013630/2023	SASANKA SEKHAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
427	WP(C)/0013631/2023	EKADASI MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
428	WP(C)/0013632/2023	HARA JAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
429	WP(C)/0013633/2023	RINARANI BEHURIA VS SUMANT BARIK	BIRANCHI NARAYAN RATH VS	// 0 //
430	WP(C)/0013634/2023	BALMIKI NAIK VS STATE OF ODISHA	SANJIT MISHRA VS	// 0 //
431	WP(C)/0013635/2023	GOUR CHANDRA JENA	KAMALA KANTA NAYAK	//

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		VS	VS	0
432	WP(C)/0013636/2023	STATE OF ODISHA BIRAJA SHANKAR MISHRA	BISWAJIT SAHOO	//
		VS	VS	0
433	WP(C)/0013637/2023	STATE OF ODISHA RUDRADUTTA PANDA	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
434	WP(C)/0013638/2023	STATE OF ODISHA KALI CHARAN SADANGI	RAMA KRISHNA BISOI	//
		VS	VS	0
435	WP(C)/0013639/2023	STATE OF ODISHA PRAMOD KUMAR MAHAPATRA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
436	WP(C)/0013640/2023	STATE OF ODISHA BRAJAMOHAN PATRA	SATYAJIT MUKHERJEE	//
		VS	VS	0
437	WP(C)/0013641/2023	COMMNR. CUM SECY, GOVT. OF ODISHA, DEPT. OF ENERGY, BBSR SATYABHAMA NAYAK	AJAYA KUMAR ROUT	//
		VS	VS	0
438	WP(C)/0013642/2023	STATE OF ODISHA SARBESWAR PARIDA	UMESH CHANDRA MAHAPATRA	//
		VS	VS	0
439	WP(C)/0013643/2023	STATE OF ODISHA KAMALA NAYAK	AJAYA KUMAR ROUT	//
		VS	VS	0
440	WP(C)/0013644/2023	STATE OF ODISHA JAYA KRISHNA DASH	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0
441	WP(C)/0013645/2023	STATE OF ODISHA AJAYA KUMAR DAS	MAHARSHI MOHAPATRA	//
		VS	VS	0
442	WP(C)/0013646/2023	STATE OF ODISHA SAROJ KUMAR DWIBEDY	PRAVASH CHANDRA MAHAPATRA	//
		VS	VS	0

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443	WP(C)/0013647/2023	STATE OF ODISHA RAM CHANDRA BEHERA VS	SATYAJIT MUKHERJEE VS	// // ()
444	WP(C)/0013648/2023	STATE OF ODISHA KHETRAMOHAN RANA VS	AMLANJYOTI ROUT VS	// // ()
445	WP(C)/0013649/2023	STATE OF ODISHA MOHESWAR MOHAPATRA VS	AMLANJYOTI ROUT VS	// // ()
446	WP(C)/0013650/2023	STATE OF ODISHA PRADEEPTA KUMAR TRIPATHY VS	AMLANJYOTI ROUT VS	// // ()
447	WP(C)/0013651/2023	STATE OF ODISHA TRUPTIMAYEE DEBI VS	JAYADEBA BEHERA VS	// // ()
448	WP(C)/0013652/2023	STATE OF ODISHA BISWAKALYANMAYEE DAS VS	AMLANJYOTI ROUT VS	// // ()
449	WP(C)/0013653/2023	STATE OF ODISHA PITABASH PRADHAN VS	NIRANJAN PANDA VS	// // ()
450	WP(C)/0013654/2023	STATE OF ODISHA BINAPANI SINGH VS	ARJUNA CHARANA BEHERA VS	// // ()
451	WP(C)/0013655/2023	STATE OF ODISHA SUBRAT NAIK VS	ARJUNA CHARANA BEHERA VS	// // ()
452	WP(C)/0013656/2023	STATE OF ODISHA THE S.D.O. ELECTRICAL, ANANDAPUR, TPNODL, KEONJHAR VS	PRANJANA KUMAR TRIPATHY VS	// // ()
453	WP(C)/0013657/2023	THE GRIEVANCE REDRESSAL FORUM, TPNODL, JAJPUR AHALYA SANDHA VS	RAMESH SAHOO VS	// // ()
		STATE OF ODISHA		//



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454	WP(C)/0013658/2023	RABINDRA KUMAR PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
455	WP(C)/0013659/2023	SHABANA AZMI VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
456	WP(C)/0013660/2023	NILAMANI JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
457	WP(C)/0013661/2023	MADHUSUDAN JENA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
458	WP(C)/0013662/2023	SUSANTA KUMAR SETHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
459	WP(C)/0013663/2023	SUSILA PARIDA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
460	WP(C)/0013664/2023	SANTOSH KUMAR BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
461	WP(C)/0013665/2023	MURALI MOHAN PRADHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
462	WP(C)/0013666/2023	LAXMI DIHUDI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
463	WP(C)/0013667/2023	APARNA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
464	WP(C)/0013668/2023	PANA SAHU VS STATE OF ODISHA	M/S RABI NARAYAN BEHERA, L.K PADHI, S. DORA ASHOK KUMAR DAS	// 0 //
465	WP(C)/0013669/2023	GURUDUTTA PATNAIK	SIDDHARTHA SAMAL	//

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		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0013670/2023	BASANTA KUMAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0013671/2023	RABINDRANATH PRADHAN	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0013672/2023	ARABINDA PRADHAN	RASHMI KANTA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0013673/2023	MAHENDRA TIADI	SIDHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0013674/2023	PRAMOD KUMAR NAIK	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0013675/2023	JITENDRA KUMAR DAKUA	ALOK KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0013676/2023	ASHOK KUMAR BISWAL	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0013677/2023	BISWA BHUSAN BEHERA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0013678/2023	ASHANANDA GARADA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0013679/2023	SASHIKANTA PAL	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0013680/2023	SURYAKANTA MALLICK	AMIYA KUMAR CHHATOI	//
		VS	VS	0

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477	WP(C)/0013681/2023	STATE OF ODISHA SUBHRANSH POULTRY PVT. LTD., BARGARH VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
478	WP(C)/0013682/2023	S.D.O.(ELECT.) CUM ASSESSING OFFICER, TPWODL, BARPALI ELECT. SUB DIV. MADAN MOHAN MAHANTA VS	AMIYA KUMAR CHHATOI VS	// // ()
479	WP(C)/0013683/2023	STATE OF ODISHA JAYCHANDRA MAHANTA VS	AMIYA KUMAR CHHATOI VS	// // ()
480	WP(C)/0013684/2023	STATE OF ODISHA BHAJA KISHORE SAHOO VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
481	WP(C)/0013685/2023	MANAGER CUM ASSESSING OFFICER, ELECT., TPCODL, CTC ELECT. DIV. NILAMANI DAS VS	ARJUNA CHARANA BEHERA VS	// // ()
482	WP(C)/0013686/2023	STATE OF ODISHA MADHUSUDAN NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
483	WP(C)/0013687/2023	NIRANJAN NAYAK KULAMANI DAS VS	ARJUNA CHARANA BEHERA VS	// // ()
484	WP(C)/0013688/2023	STATE OF ODISHA CHITA RANJAN SAHU VS	RAJJEET ROY VS	// // ()
485	WP(C)/0013689/2023	DEPT. OF PERSONNEL, GOVT. OF INDIA, NEW DELHI BIDYA GUPTA VS	BIBHU PRASAD DAS VS	// // ()
486	WP(C)/0013690/2023	STATE OF ODISHA CHINTAMANI DAS VS	ARJUNA CHARANA BEHERA VS	// // ()
487	WP(C)/0013691/2023	STATE OF ODISHA KARUNAKAR PATRA VS R.T.O.,BARBIL	KHIROD CHANDRA MAJHI VS	// // //

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488	WP(C)/0013692/2023	JUGAL KISHORE MISHRA VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
489	WP(C)/0013693/2023	BIDYA GUPTA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
490	WP(C)/0013694/2023	KARUNAKAR PATRA VS R.T.O.,ROURKELA	KHIROD CHANDRA MAJHI VS	// 0 //
491	WP(C)/0013695/2023	BIDYA GUPTA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
492	WP(C)/0013696/2023	KARUNAKAR PATRA VS R.T.O.,BARBIL	KHIROD CHANDRA MAJHI VS	// 0 //
493	WP(C)/0013697/2023	SITAMANI HOTA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
494	WP(C)/0013698/2023	BIDYA GUPTA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
495	WP(C)/0013699/2023	MANGALAM METALS AND ORES LTD. ROURKELA VS ASST. COMMNR. OF INCOME TAX CENTRAL CIRCLE, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// 0 //
496	WP(C)/0013700/2023	DIPAK JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
497	WP(C)/0013701/2023	SASIBHUSAN SAHU VS STATE OF ODISHA	AKASH KUMAR PATTJOSHI VS	// 0 //
498	WP(C)/0013702/2023	BIPIN BIHARI SETHY VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
499	WP(C)/0013703/2023	PRAKASH BEHERA	SAILABALA JENA	//

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		VS	VS	0
		STATE OF ODISHA		//
500	WP(C)/0013704/2023	SABITA PATTANAİK	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
501	WP(C)/0013705/2023	JOSWANT KUMAR HIAL	UMESH CHANDRA DORA	//
		VS	VS	0
		THE GOVT. OF ODISHA		//
502	WP(C)/0013706/2023	MUKESH KUMAR JAIN	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
503	WP(C)/0013707/2023	MAHESWAR DAS	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
504	WP(C)/0013708/2023	CHANDAN KUMAR JENA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
505	WP(C)/0013709/2023	KANHU CHARAN RANA	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
506	WP(C)/0013710/2023	KESHAB CHANDRA BISWAL	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
507	WP(C)/0013711/2023	MURALIDHAR SAHANI	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
508	WP(C)/0013712/2023	RADHARANI ROUT	JUGAL KISHOR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
509	WP(C)/0013713/2023	HARI SHANKAR SWAYANG SAHAYAK GOSTHI, BOLANGIR	PRANJANA KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR AND DM, BOLANGIR		//
510	WP(C)/0013714/2023	SANTOSH KUMAR SETHY	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0

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511	WP(C)/0013715/2023	STATE OF ODISHA MUNA PANI VS	ANIRUDH SANGANERIA VS	// // 0
512	WP(C)/0013716/2023	STATE OF ODISHA CHITRA PRASAD TIWARI VS	SIDHESWAR MALLIK VS	// // 0
513	WP(C)/0013717/2023	STATE OF ODISHA MAMUNI PANDA VS	AGASTI KANUNGO VS	// // 0
514	WP(C)/0013718/2023	STATE OF ODISHA MUNA PANI VS	ANIRUDH SANGAENRIA VS	// // 0
515	WP(C)/0013719/2023	STATE OF ODISHA GANESH VS	DEBI PRASAD DHALSAMANTA VS	// // 0
516	WP(C)/0013720/2023	STATE OF ODISHA BISWAMOHAN PATNAIK VS	SUDHANSHU SEKHAR PRATAP VS	// // 0
517	WP(C)/0013721/2023	STATE OF ODISHA DEEPAK KUMAR ROUT VS	AGASTI KANUNGO VS	// // 0
518	WP(C)/0013722/2023	STATE OF ODISHA AYUB BEG VS	ASHOK DAS VS	// // 0
519	WP(C)/0013723/2023	STATE OF ODISHA BASUDEV NAYAK VS	PRAFULLA KUMAR BISWAL VS	// // 0
520	WP(C)/0013724/2023	STATE OF ODISHA PRAMOD KUMAR BEHERA VS	ALOK KUMAR PANDA VS	// // 0
521	WP(C)/0013725/2023	STATE OF ODISHA NIHAR RANJAN SAMAL VS	GOPINATH SETHI VS	// // 0
		STATE OF ODISHA		//

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522	WP(C)/0013726/2023	MADHUSMITA SAMAL @ NAYAK VS THE PRESIDING OFFICER, PERMANENT AND CONTINUOUS LOKADALAT, KENDRAPARA	SANGRAM MISHRA VS	// 0 //
523	WP(C)/0013727/2023	TOSHAJ RATAI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
524	WP(C)/0013728/2023	DUSHASAN DALAI VS STATE OF ODISHA	SUMITRA MOHANTY VS	// 0 //
525	WP(C)/0013729/2023	JAGANNATH BARIK VS NINI @ CHABBIRANI MOHAPATRA	NIRANJAN LENKA VS	// 0 //
526	WP(C)/0013730/2023	DHANANJAYA BISWAL VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
527	WP(C)/0013731/2023	M/S. KISHOR CHANDRA DASH VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
528	WP(C)/0013732/2023	UMA BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
529	WP(C)/0013733/2023	ABHIMANYU JENA VS STATE OF ODISHA	SIBA PRASAD PATI VS	// 0 //
530	WP(C)/0013734/2023	MANORANJAN BEHERA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
531	WP(C)/0013735/2023	NIRANJAN PATRA VS BM, VISTAAR FINANCIAL SERVICES PVT. LTD., BBSR	ARJUNA CHARANA BEHERA VS	// 0 //
532	WP(C)/0013736/2023	BIRANCHI RANA VS STATE OF ODISHA	AKASH KUMAR PATTJOSHI VS	// 0 //
533	WP(C)/0013737/2023	RAJU SETHI	GYANA RANJAN SETHI	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
534	WP(C)/0013738/2023	STATE OF ODISHA SUDARSAN MOHANTY	SIDHESWAR MALLIK	//
		VS	VS	0
535	WP(C)/0013739/2023	STATE OF ODISHA RAGHUNATH SHIALA	MANORANJAN PADHI	//
		VS	VS	0
536	WP(C)/0013740/2023	STATE OF ODISHA HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR	DEBASISH MOHAPATRA	//
		VS	VS	0
537	WP(C)/0013741/2023	VARSHA FABRICS PVT. LTD.,KOLKATA PRAKASH BHIKAN PATIL	AGASTI KANUNGO	//
		VS	VS	0
538	WP(C)/0013742/2023	UNION OF INDIA UJWALAKANT DAS	ASHOK KUMAR MOHAPATRA (1)	//
		VS	VS	0
539	WP(C)/0013743/2023	STATE OF ODISHA AMBIKA PRASAD DASH	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
540	WP(C)/0013744/2023	STATE OF ODISHA GANESH CHANDRA MISHRA	KISHORE KUMAR MISHRA	//
		VS	VS	0
541	WP(C)/0013745/2023	COLLECTOR KHORDA PRASANNA KUMAR DASH	GOPINATH MISHRA	//
		VS	VS	0
542	WP(C)/0013746/2023	STATE OF ODISHA MONALI MOHAPATRA	SUDEEPTA KUMAR SINGH	//
		VS	VS	0
543	WP(C)/0013747/2023	RAJNIKANT GWAL SRICHARAN SWAIN	SATYA RANJAN MULIA	//
		VS	VS	0
544	WP(C)/0013748/2023	AO CUM ASST. CONSERVATOR OF FORESTS, MAHALAXMI PANDA	ATHAGADA FOREST DIV. RAJIB RATH	//
		VS	VS	0



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	WP(C)/0013749/2023	STATE OF ODISHA HINDUSTAN GRAPHICS, BBSR VS	SIDHESWAR MALLIK VS	// // ()
546	WP(C)/0013750/2023	STATE OF ODISHA DR. ARCHANA KANUNGO VS	VS	// // ()
547	WP(C)/0013751/2023	PRINCIPAL SECY, SPORTS AND YOUTH AFFAIRS, GOVT. OF ODISHA PRASHANT PANI VS	RASHMIKANTA MAHALIK VS	// // ()
548	WP(C)/0013752/2023	STATE OF ODISHA SUBRAT KUMAR PATRA VS	BRAJA MOHAN SARANGI VS	// // ()
549	WP(C)/0013753/2023	STATE OF ODISHA SARBESWAR SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // ()
550	WP(C)/0013754/2023	STATE OF ODISHA SUBRAT KUMAR PATRA VS	BRAJA MOHAN SARANGI VS	// // ()
551	WP(C)/0013755/2023	STATE OF ODISHA DR.ARCHANA KANUNGO VS	VS	// // ()
552	WP(C)/0013756/2023	SECRETARY, NKCDS, BBSR NAGARJUNA SETHI VS	DHANESWAR BEHERA VS	// // ()
553	WP(C)/0013757/2023	STATE OF ODISHA HRUSHIKESH BEHERA VS	DHANESWAR BEHERA VS	// // ()
554	WP(C)/0013758/2023	STATE OF ODISHA SAROJ KUMAR MISHRA VS	DHANESWAR BEHERA VS	// // ()
555	WP(C)/0013759/2023	STATE OF ODISHA KAPINDRA RANA VS	AKASH KUMAR PATTJOSHI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	WP(C)/0013760/2023	M/S JAGADAMBA POLYMER PVT. LTD., BALASORE VS STATE OF ODISHA	SASIM AJITAV PATTNAIK VS	// 0 //
557	WP(C)/0013761/2023	ZULFIKAR ALI VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
558	WP(C)/0013762/2023	RASHMIRANJAN PAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
559	WP(C)/0013763/2023	JAYANTI JENA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
560	WP(C)/0013764/2023	GAGAN BIHARI BISWAL VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
561	WP(C)/0013765/2023	BHAKTI KUMAR PRADHAN VS UNION OF INDIA	SATYA PRAKASH NATH VS	// 0 //
562	WP(C)/0013766/2023	JAYANTI JENA VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
563	WP(C)/0013767/2023	RAJU GAHIR VS STATE OF ODISHA	AKASH KUMAR PATTJOSHI VS	// 0 //
564	WP(C)/0013768/2023	MANJU NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
565	WP(C)/0013769/2023	KAMALAKANTA MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
566	WP(C)/0013770/2023	TRINATH NAHAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
567	WP(C)/0013771/2023	MOHAMMED JAHANGIR HOSSAIN	SUBHADUTTA ROUSTRAY	//

**ORISSA HIGH COURT**

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
568	WP(C)/0013772/2023	MD.ISMAIL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
569	WP(C)/0013773/2023	SK.ALIMUDDIN	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
570	WP(C)/0013774/2023	JAGADISH SATPATHY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
571	WP(C)/0013775/2023	MANOJ KUMAR SAHU	PRAMOD KUMAR PADHEE	//
		VS	VS	0
		SARASWATI PRADHAN		//
572	WP(C)/0013776/2023	NANDALAL PADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
573	WP(C)/0013777/2023	CENTRAL GOVERNMENT WELFARE HOUSING ORGANIZATION, Bhubaneswar	ANIRADH KUMAR SANGRANGI	//
		VS	VS	0
		MEMBER SECY., STATE POLLUTION CONTROL BOARD, ODISHA		//
574	WP(C)/0013778/2023	PRAMOD KUMAR BARIK	ASISH KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
575	WP(C)/0013779/2023	RATHI CHARAN KISAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
576	WP(C)/0013780/2023	DOLAMANI SAHU	AKASH KUMAR PATTJOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
577	WP(C)/0013781/2023	TAPAS KUAR SAMANTARAY	KABIR KUMAR JENA	//
		VS	VS	0
		TAHASILDAR, BBSR		//
578	WP(C)/0013782/2023	LAXMIDHAR MAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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579	WP(C)/0013783/2023	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
580	WP(C)/0013784/2023	S.D.O.(ELECT.)CUM ASSESSING OFFICER, TPCODL, BADCHANA ELECT. SUB DIV. BALABHADRA PODH VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
581	WP(C)/0013785/2023	STATE OF ODISHA UTTAM RANA VS	AKASH KUMAR PATTJOSHI VS	// // ()
582	WP(C)/0013786/2023	STATE OF ODISHA AMJAD KHAN VS	ALOK KUMAR PANDA VS	// // ()
583	WP(C)/0013787/2023	STATE OF ODISHA DINABANDHU BACHHA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
584	WP(C)/0013788/2023	STATE OF ODISHA UDHAB BAG VS	SUJAY SHANKER SINGHDEO VS	// // ()
585	WP(C)/0013789/2023	STATE OF ODISHA SHASHIDHAR SARPATIA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
586	WP(C)/0013790/2023	STATE OF ODISHA SARAT KUMAR JENA VS	SOUMYA RANJAN MOHANTY VS	// // ()
587	WP(C)/0013791/2023	STATE OF ODISHA PARESH CHANDRA PATNAIK VS	SANJIB KUMAR BHANJADEO VS	// // ()
588	WP(C)/0013792/2023	STATE OF ODISHA BATAKRUSHNA SARANGI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
589	WP(C)/0013793/2023	STATE OF ODISHA DEBASHIS DAS VS STATE OF ODISHA	RUPESH KUMAR MOHANTY VS	// // () //

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590	WP(C)/0013794/2023	HEMANTA KUMAR JOSHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
591	WP(C)/0013795/2023	HRUSIKESH PRAHARAJA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
592	WP(C)/0013796/2023	SAGAR SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
593	WP(C)/0013797/2023	SHANTIPRIYA DEVI VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
594	WP(C)/0013798/2023	HEMANTA KUMAR TRIPATHY VS STATE OF ODISHA	TEJ KUMAR VS	// 0 //
595	WP(C)/0013799/2023	SATYA BHAMA NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
596	WP(C)/0013800/2023	D. BALARAJU RAO VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
597	WP(C)/0013801/2023	PURNA CHANDRA KALO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
598	WP(C)/0013802/2023	MARDARAJ SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
599	WP(C)/0013803/2023	RABINDRA NATH DAS VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
600	WP(C)/0013804/2023	M/S YUDHISTIRA PARIDA AND CO., BHADRAK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
601	WP(C)/0013805/2023	ADITYA GHOSH	RUDRA PRASAD KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
602	WPCRL/000059/2023	RABINDRA KUMAR PATANAIAK	SRI KALYAN PATNAIK	/ /0
		VS	VS	()
		A.HARIHAR PRASAD		//
603	WPCRL/000060/2023	PRAKASH CHANDRA SWAIN	GOPAL KRUSHNA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0004285/2023	DAMBURU NAIK	SARADA PRASAD DASH	ANDIRAKANCHA /37 /2018
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0004286/2023	RANJAN KARAN	JYOTIRMAYA SAHOO	CHANDRASEKHARPUR /127 /2023
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0004287/2023	DEEPAK KUMAR BEHERA @ SHIBU	JYOTIRMAYA SAHOO	TANGI (KHURDA) /309 /2023
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0004288/2023	SUBHASINI JENA @ DALLY	HIMANSU SEKHAR SAHU	CHAULIAGANJA /458 /2019
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0004289/2023	SUGRIBA DEHURI	BISWA PRAKASH DHAL	PARJANG /160 /2023
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0004290/2023	BALIA DEHURI	BISWA PRAKASH DHAL	PARJANG /160 /2023
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0004291/2023	JAYANARAYAN PADHAN	HEMANT KUMAR MUND	KULABIRA /60 /2023
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0004292/2023	GUNDUCHI SAMANTARAY	RITURANJAN CHHOTARAY	BRAHMAGIRI /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0004293/2023	GANESH KUMAR SAMANTARAY	RITURANJAN CHHOTARAY	BRAHMAGIRI /76 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
613	ABLAPL/0004294/2023	STATE OF ODISHA CHIKU SAHU @ RAKESH SAHU VS	ASUTOSH TRIPATHY VS	// JARAPADA /78 /2023 ()
614	ABLAPL/0004295/2023	STATE OF ODISHA ADIKANDA SAHANI VS	HEMANTA KUMAR RATSINGH VS	// TIRTOL /189 /2023 ()
615	ABLAPL/0004296/2023	STATE OF ODISHA K. MAHESWAR RAO VS	RAJIB LOCHAN PATNAIK VS	// KODINGA /10 /2023 ()
616	ABLAPL/0004297/2023	STATE OF ODISHA SANTOSH KUMAR BARIK VS	RAJENDRA NARAYAN ROUT VS	// SEA BEACH /146 /2019 ()
617	ABLAPL/0004298/2023	STATE OF ODISHA BAPI @ SESADEBA PRADHAN VS	KASHINATH PATTANAİK VS	// CHAULIAGANJA /109 /2023 ()
618	ABLAPL/0004299/2023	STATE OF ODISHA SASMITA PARIDA VS	PUSPAMITRA MOHAPATRA VS	// BADAGODA P.S. /190 /2023 ()
619	ABLAPL/0004300/2023	STATE OF ODISHA KRISHNA CHANDRA PANDA VS	BASUDEV PUJARI VS	// BADAGADA /191 /2023 ()
620	ABLAPL/0004301/2023	STATE OF ODISHA SOURAP @ SOURAV PADHAN VS	SIDHARTHA DAS VS	// BOLANGIR TOWN /177 /2023 ()
621	ABLAPL/0004302/2023	STATE OF ODISHA BISWA BHUSAN PADHI @ KUSA VS	ARIJEET MISHRA VS	// KUMBHARAPARA /60 /2023 ()
622	ABLAPL/0004303/2023	STATE OF ODISHA BABU SAHANI VS	MANORANJAN PADHI VS	// BALIKUDA /535 /2022 ()
623	ABLAPL/0004304/2023	STATE OF ODISHA SIMANCHAL DASH VS	BIJAYA KUMAR BEHERA (1) VS	// / /0 ()
		STATE OF ODISHA		//

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624	ABLAPL/0004305/2023	CHIRANJIBI NAYAK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	RAJKANIKA /263 /2023 () //
625	ABLAPL/0004306/2023	PRADYUMNA @ DILU RANABIJULI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BEGUNIA P.S. /216 /2016 S.D.J.M.,KHURDA(Khordha ) GR/0001291/2016
626	ABLAPL/0004307/2023	PITAMBER DAS VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	JUNAGARH /104 /2023 () //
627	ABLAPL/0004308/2023	AYUSH NAYAK @ AYUSH MAHAN NAYAK VS STATE OF ODISHA	BIKASH KUMAR ROUSTRAY VS	CHANDAKA P.S. /128 /2023 () //
628	ABLAPL/0004309/2023	BHAGABAN SWAIN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	BHANJANAGAR /320 /2023 () //
629	ABLAPL/0004310/2023	RAKESH KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /125 /2023 () //
630	ABLAPL/0004311/2023	AGNU PANDEY VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	NAWAPARA /157 /2016 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Nuapada ) CT/0000514/2016
631	ABLAPL/0004312/2023	MITHUN NAIK VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /229 /2023 () //
632	ABLAPL/0004313/2023	BHIKARI KABAT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TITILAGARH /100 /2023 () //
633	ABLAPL/0004314/2023	JITENDRA DORA VS STATE OF ODISHA	SAILABALA JENA VS	DHARMASALA /204 /2023 () //
634	ABLAPL/0004315/2023	BISWAJIT MOHARANA @ TAPAN VS STATE OF ODISHA	KABI RANJAN MOHANTY VS	GURUDIJHATIA /83 /2020 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000350/2020
635	ABLAPL/0004316/2023	PIRU KHAN	ATUL KUMAR MOHANTY	AIR FIELD P.S. /104 /2023



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		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0004317/2023	RAVINDRA SINGH CHAUHAN	MILAN KANUNGO	DIGAPAHANDI /120 /2022
		VS	VS	J.M.F.C.,DIGAPAHANDI(Ganjam)
		STATE OF ODISHA		ICC/0000003/2023
637	ABLAPL/0004318/2023	DAYA NAYAK @ SUJIT NAYAK	HIMANSHU SEKHAR PANDA	BASUDEVPUR /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0004319/2023	JAYKISHOR MEHER	SACHIDANANDA PADHEE	BARGARH /294 /2023
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0004320/2023	PRAKASH NATH @ PRAKASH CHANDRA NATH	SUMIT KUMAR MOHANTY	MADHUPATNA /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0004321/2023	SURESH CHANDRA HARIJAN @ TANDI	MANAS KUMAR CHAND	DHARAMGARH /96 /2023
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0004322/2023	NANDINI SETHY	NIHAR RANJAN OJHA	Maitri Vihar PS /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0004323/2023	JEET @ JITENDRA BHOI	JAGABANDHU SAHU	JHARBANDH /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0004324/2023	PRAMILA ROUT	PARTHA SARATHI NAYAK	GONDIA /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0004325/2023	PRODYOT MAZUMDER	SOUMYA MISHRA	BOLANGIR TOWN /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0004326/2023	SUDHIR NAG @ SUDIRA NAG	TUSAR KUMAR MISHRA	TITILAGARH /68 /2023
		VS	VS	()
		STATE OF ODISHA		//
646	ABLAPL/0004327/2023	MANAS GURU	DR. SUSANT KUMAR KANUNGO	ERASAMA /174 /2023
		VS	VS	()

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647	ABLAPL/0004328/2023	STATE OF ODISHA MANOJ KUMAR SWAIN VS	AMITAV TRIPATHY VS	// ITAMATI /92 /2023 ()
648	ABLAPL/0004329/2023	STATE OF ODISHA NATA@KESHAB SETHI VS	SUSHANTA KUMAR SAMANTARAY VS	// LALBAG /11 /2023 ()
649	ABLAPL/0004330/2023	STATE OF ODISHA JHONSON SHAKTISWAR BARDHAN VS	DAYANANDA MOHAPATRA VS	// BHUBAN /54 /2023 ()
650	ABLAPL/0004331/2023	STATE OF ODISHA NIROJ@NIROJ KUMAR THATOI VS	PRAFULLA KUMAR BISWAL VS	// AUL /232 /2020 ()
651	ABLAPL/0004332/2023	STATE OF ODISHA RAJADUTA JENA VS	MANORANJAN ACHARYA VS	// BALLIGUDA /276 /2022 ()
652	ABLAPL/0004333/2023	STATE OF ODISHA SRIKANTA ROUT VS	ASIT KUMAR JENA VS	// BHADRAK TOWN /199 /2023 ()
653	ABLAPL/0004334/2023	STATE OF ODISHA BIKASH CHANDRA SWAIN VS	SATYA RANJAN MULIA VS	// MANIABANDHA /33 /2023 ()
654	ABLAPL/0004335/2023	STATE OF ODISHA SK.KADIR VS	SATYA RANJAN MULIA VS	// BIDANASI /93 /2023 ()
655	ABLAPL/0004336/2023	STATE OF ODISHA TIKILI MALIK VS	UMAKANTA MISHRA VS	// AUL /267 /2023 ()
656	ABLAPL/0004337/2023	STATE OF ODISHA SUNIL SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
657	ABLAPL/0004338/2023	STATE OF ODISHA BHANJA BIHARI PARICHHA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// HARABHANGA /41 /2023 () //

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658	ABLAPL/0004339/2023	GOUTAM PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	RAJNAGAR /412 /2022 () //
659	ABLAPL/0004340/2023	RANJAN KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
660	ABLAPL/0004341/2023	SUDAM CHARAN DAS @ SUDAM DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TIRTOL /156 /2023 () //
661	ABLAPL/0004342/2023	CHINMAYA KUMAR RATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
662	ABLAPL/0004343/2023	BABULU @ SATYA NARAYANA BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /33 /2023 () //
663	ABLAPL/0004344/2023	SARASWATI BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	TARASINGI /123 /2023 () //
664	ABLAPL/0004345/2023	TAPAN BEHERA VS STATE OF ODISHA	BISWAJIT NAYAK VS	NACHUNI /49 /2023 () //
665	ABLAPL/0004346/2023	AKASH RANJAN BADAJENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
666	ABLAPL/0004347/2023	KISHORE KUMAR RATH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
667	ABLAPL/0004348/2023	SOUMENDRA DEBATA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUASTRIAL,NISA /61 /2023 () //
668	ABLAPL/0004349/2023	LALITHA CHOUDHARY @ CHOUDHURY VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /32 /2021 () //
669	ABLAPL/0004350/2023	SANTILATA SWAIN	BYOMAKESH TRIPATHY	/ /0

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
670	ABLAPL/0004351/2023	CHINMAYA SAMAL@CHINMAYA KUMAR SAMAL	BISWAJIT NAYAK	TOMANDO /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
671	ABLAPL/0004352/2023	PREMANANDA JENA	PRASANTA KUMAR SAHOO	Maitri Vihar PS /78 /2023
		VS	VS	()
		STATE OF ODISHA		//
672	ABLAPL/0004353/2023	PRIYA NAYAK	PRAMOD KUMAR JENA	BASTA /23 /2023
		VS	VS	()
		STATE OF ODISHA		//
673	ABLAPL/0004354/2023	TAPAN PRADHAN	PRAMOD KUMAR JENA	Bamapada (Industrial Area) /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
674	ABLAPL/0004355/2023	RANJIT SAHOO @ BANKA	RAJENDRA NARAYAN ROUT	KANAS /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
675	ABLAPL/0004356/2023	MANOJ KUMAR BEHERA	DEBASNAN DAS	MAHILA P.S.(BBSR) /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
676	ABLAPL/0004357/2023	PREMANANDA JENA	PRASANTA KUMAR SAHOO	Maitri Vihar PS /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
677	ABLAPL/0004358/2023	DHARAM BIR JENA	SIDHARTHA MISHRA	CHAULIAGANJA /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
678	ABLAPL/0004359/2023	NILAMADHAB KHUNTIA	SIDHARTHA MISHRA	CHAULIAGANJA /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
679	ABLAPL/0004360/2023	GANDU @ RANJAN BEHERA	MANAS KUMAR CHAND	BEGUNIA P.S. /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
680	ABLAPL/0004361/2023	ANIL MUKHI	SACHIDANANDA PADHEE	DHAMA /38 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
681	ABLAPL/0004362/2023	STATE OF ODISHA SK.RIHAN @ SK.REHAN VS	AMULYA RATNA PANDA VS	// DHARMASALA /684 /2022 ()
682	ABLAPL/0004363/2023	STATE OF ODISHA AJAY KUMAR DAS VS	AMULYA RATNA PANDA VS	// BASTA /67 /2023 ()
683	ABLAPL/0004364/2023	STATE OF ODISHA GOUTAM BEHERA@MANTU BEHERA VS	SMRUTI RANJAN MOHAPATRA VS	// TANGI /49 /2023 ()
684	ABLAPL/0004365/2023	STATE OF ODISHA ARYAMAN PALEI @ MILAN VS	KISHORE KUMAR MISHRA VS	// BASELI SAHI PS /249 /2022 ()
685	ABLAPL/0004366/2023	STATE OF ODISHA PREMANANDA JENA VS	PRASANTA KUMAR SAHOO VS	// Maitri Vihar PS /93 /2023 ()
686	ABLAPL/0004367/2023	STATE OF ODISHA MANUA MALLICK@AJAY MALLICK VS	SNEHASISH BEHERA VS	// MAHAKALPARA /113 /2023 ()
687	ABLAPL/0004368/2023	STATE OF ODISHA MITALI PATRA @ MITI VS	RAJENDRA NARAYAN ROUT VS	// KANAS /34 /2023 ()
688	ABLAPL/0004369/2023	STATE OF ODISHA PAHALI CHARAN DAS VS	MD. GOLAM MADANI VS	// DHUSURI /132 /2023 ()
689	ABLAPL/0004370/2023	STATE OF ODISHA BULU @ DEBRAJ NAIK VS	MANAS KUMAR CHAND VS	// JAGDALPUR /57 /2023 ()
690	ABLAPL/0004371/2023	STATE OF ODISHA KANAK@LAXMIPRIYA SAHOO VS	BIKASH KARNA VS	// RAJNAGAR /412 /2022 ()
691	ABLAPL/0004372/2023	STATE OF ODISHA SHIBA LOHAR VS STATE OF ODISHA	PULAKESH MOHANTY VS	// / /0 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
692	ABLAPL/0004373/2023	PITAMBHAR @ PITAMBAR KATA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /291 /2022 () //
693	ABLAPL/0004374/2023	LAXMAN BEHERA VS STATE OF ODISHA	BINI MISHRA VS	JALESWAR /185 /2023 () //
694	ABLAPL/0004375/2023	SOMANATH GEMEL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /57 /2022 () //
695	ABLAPL/0004376/2023	ARTA @ ARTATRANA NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KUNDHEIGOLA /42 /2023 () //
696	ABLAPL/0004377/2023	NATABAR SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	AUL /391 /2023 () //
697	ABLAPL/0004378/2023	HARIBANDHU NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	HARABHANGA /109 /2020 () //
698	ABLAPL/0004379/2023	HARI MUDULI @ HARI CHANDRA MUDULI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MACHHKUND /57 /2022 () //
699	ABLAPL/0004380/2023	SUMANTA NAIK VS STATE OF ODISHA	A.K.SAHOO VS	KUNDHEIGOLA /42 /2023 () //
700	ABLAPL/0004381/2023	RAJESH RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /111 /2023 () //
701	ABLAPL/0004382/2023	BUTU @ JITENDRA KUMAR PATTANAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /309 /2023 () //
702	ABLAPL/0004383/2023	SAROJ KUMAR SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	AUL /391 /2023 () //
703	ABLAPL/0004384/2023	KHIROD NAIK @ KSHIROD NAIK	AMIT KUMAR NATH	PATNA /60 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
704	ABLAPL/0004385/2023	VS STATE OF ODISHA BABRUBAHAN BHOI	VS RAJEET ROY	() // BOLANGIR TOWN /182 /2023
705	ABLAPL/0004386/2023	VS STATE OF ODISHA CHITTARANJAN PARIDA	VS SIDHARTH PRASAD DAS	() // NAYAGARH /67 /2023
706	ABLAPL/0004387/2023	VS STATE OF ODISHA AKASH MAHARANA	VS SANTOSH CHANDRA ATABUDHI	() // BHARATPUR PS /355 /2022
		VS STATE OF ODISHA	VS	() //

# ORISSA HIGH COURT

MISC CASES FILED on :01/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	22/2023 ARBA/11/2023	M/S. ANUPAM INDUSTRIES LTD.-MP	ANUPAM DWIVEDI
2	23/2023 ARBA/11/2023	M/S. ANUPAM INDUSTRIES LTD.-MP	ANUPAM DWIVEDI
3	24/2023 ARBA/11/2023	M/S. ANUPAM INDUSTRIES LTD.-MP	ANUPAM DWIVEDI
4	24/2023 SAO/6/2023	RAJ KISHORE SAHU-MP	SATYA NARAYAN MOHAPATRA
5	25/2023 CRP/14/2023	SANTANU KUMAR BEBARTA-MP	AMIT PRASAD BOSE, SWARUP KUMAR PATNAIK
6	25/2023 SAO/7/2023	RAJ KISHORE SAHU-MP	SATYA NARAYAN MOHAPATRA
7	71/2023 JCRLA/39/2015	KALIA BEHERA-MP	
8	72/2023 JCRLA/35/2016	PARAMA MALLIK@BIJAY MALLIK-MP	MR.SAGRAMJIT PANDA
9	73/2023 JCRLA/95/2019	BIRENDRA@KHIRA MAJHI-MP	M/S.SANGRAMJIT PANDA,S.PANDA
10	75/2023 LAA/14/2022	SAKUNTALA MISHRA-MP	NIRMAL CHANDRA MOHANTY
11	76/2023 LAA/41/2014	BHARATI SAHOO-MP	M/S.NIRANJAN PANDA
12	89/2023 ITA/49/2023	COMMISSIONER OF I.T., HYDERABAD-MP	RADHEYSHYAM CHIMANKA, SR, S.C.(I.T)
13	90/2023 ITA/49/2023	COMMISSIONER OF I.T., HYDERABAD-MP	RADHEYSHYAM CHIMANKA, SR, S.C.(I.T)
14	97/2023 WPC(OAC)/4125/2013	MAHESH KUMAR BHATI-MP	
15	136/2023 CMAPL/352/2023	MINA NISHA-MP	ADV.
16	137/2023 CMAPL/353/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS,A.S.C
17	138/2023 CMAPL/301/2023	SANAT KUMAR MAHANTA-MP	ASHUTOSH MOHANTA
18	145/2023 RVWPET/160/2023	TAHETUL MASJID-MP	IMRAN KHAN
19	146/2023 RVWPET/161/2023	CHIEF GENERAL MANAGER,STATE BANK OF INDIA,BHUBANESHWAR-MP	B.K.SWAMYKUMAR MISHRA
20	147/2023 RVWPET/161/2023	CHIEF GENERAL MANAGER,STATE BANK OF INDIA,BHUBANESHWAR-MP	B.K.SWAMYKUMAR MISHRA
21	159/2023 MATA/145/2023	SUCHISMITA PATTNAIK @ PATRA-MP	AVIJIT PATNAIK
22	160/2023 MATA/148/2023	JYOTI RANJAN PARIDA-MP	MADHUMITA PANDA
23	180/2023 TRP(C)/161/2023	NAMITA KAR-MP	PRANAB RANJAN CHHATOI
24	181/2023 TRP(C)/162/2023	SMRUTI CHANDINI BHOI-MP	BUDHIRAM DAS
25	181/2023 RPFAM/147/2023	ARVIND KUMRA KEDIA-MP	SOUBHAGYA KUMAR DASH
26	182/2023	SASMITA RANI PRUSETH-MP	RUDRA NARAYAN PARIJA



27	TRP(C)/163/2023 182/2023 RPFAM/148/2023	PRADHUMAN PRADHAN-MP	BIBHU PRASAD TRIPATHY
28	183/2023 TRP(C)/164/2023	ARUNIMA SAMBHUTA PATTNAYAK-MP	SIDHARTH PRASAD DAS
29	183/2023 RPFAM/149/2023	ASHOK KUMAR TRIPATHY-MP	HRUDANANDA MOHAPATRA
30	184/2023 RPFAM/103/2016	BIRABHADRA MAHANTA-MP	
31	185/2023 RPFAM/53/2023	RANJUSHREE ROUT-MP	SANGRAM MAHAPTRA
32	196/2023 CONTC/5149/2022	INDRAMANI PRADHAN-MP	SAHASRA JYOTI NANDA
33	305/2023 CRLREV/749/2012	RAJKISHORE ROUT-MP	MR.PRAFULLA KU.KAR (1)
34	306/2023 CRLREV/17/2023	ANNAPURNA SAHOO@ROUT-MP	
35	307/2023 CRLREV/219/2023	AMIR SAHA-MP	JAGABANDHU SAHU
36	308/2023 CRLREV/219/2023	AMIR SAHA-MP	JAGABANDHU SAHU
37	309/2023 CRLREV/219/2023	AMIR SAHA-MP	JAGABANDHU SAHU
38	310/2023 CRLREV/220/2023	SASHIBHUSAN MOHANTA-MP	BIPLAB P.B. BAHALI
39	311/2023 CRLREV/221/2023	DURGA CHARAN MOHARANA-MP	TAPASWINI SINHA
40	312/2023 CRLREV/223/2023	AJIT KUMAR MISHRA @ AJIT MISHRA-MP	NALINI KANTA DASH
41	335/2023 FAO/96/2023	THE REGIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD.-MP	BOOY L DAS MOHAPATRA
42	336/2023 FAO/191/2023	SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
43	337/2023 FAO/191/2023	SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
44	338/2023 FAO/199/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	SEYON BEHARODASP
45	339/2023 FAO/190/2023	SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
46	340/2023 FAO/190/2023	SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
47	341/2023 FAO/199/2023	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	SEYON BEHARODASP
48	342/2023 FAO/128/2023	THE NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
49	343/2023 FAO/128/2023	THE NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
50	344/2023 FAO/111/2023	NATIONAL INSURANCE COMPANY LTD.-MP	R.R.MOHANTY
51	345/2023 FAO/200/2023	MAMATA SWAIN-MP	KISHORE KUMAR JENA
52	464/2023 CMP/245/2023	CHIEF GENERAL MANAGER @ GENERAL MANAGER, MAHANADI COALFIELDS LTD, SAMBALPUR-MP	
53	464/2023 RSA/373/2012	LAXMAN NAIK-MP	M/S.S.P.MISHRA
54	465/2023 CMP/493/2023	GITANJALI MOHAPATRA-MP	MD FAYAZ
55	465/2023 RSA/373/2012	LAXMAN NAIK-MP	M/S.S.P.MISHRA
56	466/2023 CMP/494/2023	HARI SUBUDHI-MP	TUSAR KUMAR MISHRA
57	466/2023 RSA/211/2008	SMT.RINI @JAMUNA-MP	M/S.BIPLAB MOHANTY

58	467/2023 CMP/450/2023	SANYASI @ SANATAN LAYA-MP	ASIT KUMAR JENA
59	467/2023 RSA/33/2020	CHATURBHUJA BACHHA-MP	DEVENDRA KUMAR SAHOO(1)
60	468/2023 CMP/173/2023	M.LAXMAN NAIDU-MP	
61	468/2023 RSA/45/2023	SUKANTI PARAMANIK-MP	SANGRAMJIT PANDA
62	469/2023 CMP/498/2023	BANSIDHAR SAHOO-MP	BISWA PRAKASH DHAL
63	469/2023 RSA/169/2023	KUMUDINI PANDA-MP	GOURI MOHAN RATH
64	470/2023 CMP/499/2023	HARI MALLIK @ DAS-MP	NIROD KUMAR SAHU
65	471/2023 CMP/500/2023	PRATIMA BEHERA-MP	BHABANI SHANKAR RAYAGURU
66	472/2023 CMP/468/2022	PRIYALATA MAHANANDA-MP	PABITRA KUMAR NAYAK
67	642/2023 BLAPL/665/2022	SURENDRA SINGH-MP	AKSHAYA KUMAR SAHOO
68	643/2023 BLAPL/2711/2023	PRAMOD PATEL-MP	
69	644/2023 BLAPL/1241/2023	JANESH DIGAL-MP	SURYAKANTA DWIBEDI
70	645/2023 BLAPL/3743/2023	AMAN NARESH GANVIR-MP	
71	646/2023 BLAPL/4040/2023	HALDHAR DASH-MP	
72	647/2023 BLAPL/11610/2022	AJAY DHALI-MP	PUSPAMITRA MOHAPATRA, M/S.J.K.PANDA, S.S.DAS
73	648/2023 BLAPL/3195/2023	DHIRAJ KUMAR TURUK @ SINKU-MP	RAJIB LOCHAN PATTNAIK
74	649/2023 BLAPL/10525/2022	JAYDEV HALDAR-MP	KRUSHNA CHANDRA DASH M/S.PRATIK NAYAK
75	650/2023 BLAPL/10670/2022	SOUMYAKANT MOHANTY-MP	PRABHU PRASANNA BEHERA
76	651/2023 BLAPL/4197/2022	PITABASH PANDA-MP	
77	652/2023 BLAPL/12795/2022	SHYAM SUNDAR PATEL-MP	BINI MISHRA
78	721/2023 MACA/122/2023	KABERI SETHI-MP	KAPILA CHARAN NAYAK
79	722/2023 MACA/121/2023	BIPIN MOHANTY-MP	KAPILA CHARAN NAYAK
80	723/2023 MACA/411/2023	RANJAN KUMAR SOREN-MP	BISHNU BRATA SINGH
81	724/2023 MACA/412/2023	TUTU BEHERA-MP	PRADEEP KUMAR MISHRA
82	725/2023 MACA/412/2023	TUTU BEHERA-MP	PRADEEP KUMAR MISHRA
83	726/2023 MACA/161/2023	ASISAN ANGRIYA-MP	BIRANCHI NARAYAN RATH
84	727/2023 MACA/268/2023	UMASHANKAR JAISWAL-MP	BIRANCHI NARAYAN RATH
85	728/2023 MACA/258/2023	DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
86	729/2023 MACA/696/2020	M/S ORIENTAL INSURANCE CO. LTD.-MP	SOMNATH ROY
87	730/2023 MACA/413/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.-MP	SOMNATH ROY
88	731/2023 MACA/715/2020	THE DIVISIONAL MANAGER,M/S NATIONAL INSURANCE CO.LTD.-MP	
89	732/2023	ORIENTAL INSURANCE CO.LTD-MP	

90	MACA/385/2020 733/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	MPS DEBASISH PATNAIK, S.DAS, MRUTUNJAYA MAH
91	MACA/100/2023 734/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.,	PRASANTA KUMAR MAHALI
92	MACA/415/2023 735/2023	THE DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.,	PRASANTA KUMAR MAHALI
93	MACA/415/2023 736/2023	ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
94	MACA/416/2023 737/2023	DIVISIONAL MANAGER, DO-II, M/S. NATIONAL INSURANCE CO. LTD.	SATYANARAYAN BHUMRI DAS
95	MACA/139/2023 738/2023	SARADA PRASANNA KAR-MP	
96	MACA/949/2019 739/2023	NEW INDIA ASSURANCE CO.LTD.-MP	
97	MACA/182/2017 850/2023	CHANDRAMANI BAGARTY-MP	
98	ABLAPL/7315/2021 851/2023	NIRANJAN TRIPATHY-MP	
99	ABLAPL/1206/2023 852/2023	BRUNDABANA MAJHI-MP	
100	ABLAPL/15328/2019 853/2023	RABIN KUMAR PRADHAN-MP	
101	ABLAPL/1504/2023 854/2023	LALATENDU SAMANTRAY-MP	
102	ABLAPL/3128/2023 855/2023	PRAVAT PRADHAN @ KUNA PRADHAN-MP	
103	ABLAPL/3139/2023 856/2023	RAJENDRA DASH-MP	
104	ABLAPL/3713/2023 857/2023	KAMALA KANTA SIAL @ KATHIA-MP	SATYA NARAYAN MISHRA (4)
105	ABLAPL/16193/2022 858/2023	SUBRATA TRIPATHY@BAPUN-MP	ARUN KUMAR DAS 1
106	ABLAPL/18840/2019 859/2023	CHOTU @ SANGRAM SAHOO-MP	ANUGRAHA NARAYAN SAMANTARAY
107	ABLAPL/1197/2023 860/2023	JAGYANSENI SARAF-MP	
108	ABLAPL/1386/2020 861/2023	HARIBOL MENDLI@NADU-MP	
109	ABLAPL/1439/2023 862/2023	BISWANATH GIRI @ BISU GIRI-MP	
110	ABLAPL/1858/2023 863/2023	RANJAN KUMAR JENA @ MANUA JENA-MP	
111	ABLAPL/1853/2023 1052/2023	KAILASH CHANDRA BEHERA-MP	SMRUTI RANJAN MOHAPATRA
112	CRLA/479/2023 1053/2023	KAILASH CHANDRA BEHERA-MP	SMRUTI RANJAN MOHAPATRA
113	CRLA/479/2023 1054/2023	KANHU CHARAN BASANTI-MP	BIDYADHAR MANSINGA
114	CRLA/480/2023 1055/2023	KABI@KABIRAJ TEJI-MP	ANIMA KUMARI DEI
115	CRLA/694/2022 1056/2023	ANIL BEHERA-MP	M/S.N.N.MOHAPATRA(B.G.TENTULIKHUNTI) P.K.ROU
116	CRLA/719/2016 1057/2023	SUDHAKAR PRUSTY-MP	SMRUTI RANJAN MOHAPATRA
117	CRLA/481/2023 1058/2023	SUDHAKAR PRUSTY-MP	SMRUTI RANJAN MOHAPATRA
118	CRLA/481/2023 1059/2023	BISHNU PRASAD BARAL-MP	ANIRUDHA DAS
119	CRLA/482/2023 1060/2023	BISHNU PRASAD BARAL-MP	ANIRUDHA DAS
120	CRLA/482/2023 1061/2023	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,M
	CRLA/527/2017		

121	1062/2023 CRLA/459/2016	TRINATH GARNAIK-MP	M/S.P.K.GHOSH MR.S.S.DAS M/S.A.K.SAHOO B.K.NAY
122	1063/2023 CRLA/417/2023	ANUP KUMAR MAJUMDAR-MP	SHYAM MANOHAR
123	1064/2023 CRLA/417/2023	ANUP KUMAR MAJUMDAR-MP	SHYAM MANOHAR
124	1065/2023 CRLA/483/2023	ABHILASH BARIA @ BARIHA-MP	S.S.RAY (2)
125	1066/2023 CRLA/483/2023	ABHILASH BARIA @ BARIHA-MP	S.S.RAY (2)
126	1067/2023 CRLA/484/2023	KATHA @ CHAITAN @ CHAITAN PRASAD HANSDA-MP	SK. ZAFARULLA
127	1068/2023 CRLA/484/2023	KATHA @ CHAITAN @ CHAITAN PRASAD HANSDA-MP	SK. ZAFARULLA
128	1069/2023 CRLA/484/2023	KATHA @ CHAITAN @ CHAITAN PRASAD HANSDA-MP	SK. ZAFARULLA
129	1070/2023 CRLA/1190/2022	BICHITRANANDA SETHY-MP	H.K.MALLIK
130	1071/2023 CRLA/485/2023	BANSIDHAR MOHAPATRA @ BANSHIDHAR MAHAPATRA	R.M.DAS ACHARY
131	1072/2023 CRLA/485/2023	BANSIDHAR MOHAPATRA @ BANSHIDHAR MAHAPATRA	R.M.DAS ACHARY
132	1073/2023 CRLA/257/2021	NIHIMIYA LAKRA-MP	PABITRA KUMAR NAYAK
133	1074/2023 CRLA/488/2023	SUREN SINGH-MP	NIRANJAN LENKA
134	1075/2023 CRLA/488/2023	SUREN SINGH-MP	NIRANJAN LENKA
135	1076/2023 CRLA/488/2023	SUREN SINGH-MP	NIRANJAN LENKA
136	1077/2023 CRLA/489/2023	PRAMOD BARIHA-MP	UDIT RANJAN JENA
137	1078/2023 CRLA/489/2023	PRAMOD BARIHA-MP	UDIT RANJAN JENA
138	1079/2023 CRLA/490/2023	RAMESH SWAIN-MP	S.MOHAN PRASAD PATRO
139	1080/2023 CRLA/490/2023	RAMESH SWAIN-MP	S.MOHAN PRASAD PATRO
140	1512/2023 CRLMC/1679/2023	MAHENDRA GIRI-MP	
141	1513/2023 CRLMC/1527/2023	PRADEEP KUMAR SAHOO@DEEPU-MP	
142	1514/2023 CRLMC/3560/2022	PRASANTA CHANDRA RATH-MP	DURGA PRASAD DHAL
143	1515/2023 CRLMC/4015/2022	ANIL BEHERA@ANIL KUMAR BEHERA-MP	
144	1516/2023 CRLMC/2138/2023	PRADIP KUMAR NAIK-MP	ADITI HOTA
145	1517/2023 CRLMC/2140/2023	EPARI PRATAP KUMAR @ E. PRATAP KUMAR-MP	SOUBHAGYA KUMAR DASH
146	1518/2023 CRLMC/2141/2023	HEMANTA KUMAR SAHOO-MP	MANAS CHAND
147	1519/2023 CRLMC/2143/2023	M. MANMOHAN RAO-MP	MANAS KUMAR CHAND
148	1520/2023 CRLMC/2144/2023	SHYAM VASUDEV RAO-MP	RAMANI KANTA PATTANAIAK
149	1521/2023 CRLMC/2145/2023	KRUSHNA CHANDRA SAHOO-MP	HRUDANANDA MOHAPATRA
150	1522/2023 CRLMC/2146/2023	DIBAKAR DALAI-MP	SABYASACHI MISHRA
151	1523/2023 CRLMC/2147/2023	ALEKHA PRASAD ROUT-MP	RANJAN KUMAR ROUT
152	1524/2023	LIPUN SASMAL-MP	ARUN KUMAR DAS 1

153	CRLMC/2148/2023 1525/2023	ALEKHA PRASAD ROUT-MP	RANJAN KUMAR ROUT
154	CRLMC/2149/2023 1526/2023	TRILAKSHYA SAHU-MP	TRILOCHAN NANDA
155	CRLMC/2150/2023 1527/2023	TRILAKSHYA SAHU-MP	TRILOCHAN NANDA
156	CRLMC/2150/2023 1528/2023	LAXMIDHARA NATH-MP	BHAGABAN MOHANTY
157	CRLMC/2155/2023 1529/2023	NIRANJAN MALLIK-MP	RUDRA NARAYAN PARIJA
158	CRLMC/2157/2023 1530/2023	GUNEN JHANKAR-MP	SIDDHARTH PRASAD MISHRA
159	CRLMC/2158/2023 1531/2023	MD.PARVEZ@BUNTY-MP	SOUMYA RANJAN DAS
160	CRLMC/2161/2023 1532/2023	PRAHALLAD GOUDA-MP	SANGRAM KESHARI ROUT
161	CRLMC/2167/2023 1533/2023	SUBRAT DAS-MP	ABHAS MOHANTY
162	CRLMC/2172/2023 2246/2023	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SONAK MISHRA,A.S.C
163	WA/878/2023 2247/2023	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SONAK MISHRA,A.S.C
164	WA/878/2023 2248/2023	ENGINEER IN CHIEF,PUBLIC HEALTH ODISHA-MP	SONAK MISHRA,A.S.C
165	WA/878/2023 2249/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
166	WA/879/2023 2250/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
167	WA/879/2023 2251/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
168	WA/879/2023 2252/2023	STATE BANK OF INDIA,STRESSED ASSETS MANAGEMENT BRANCH,BALASORE-MP	SONAK MISHRA,A.S.C
169	WA/881/2023 2253/2023	STATE BANK OF INDIA,STRESSED ASSETS MANAGEMENT BRANCH,BALASORE-MP	SONAK MISHRA,A.S.C
170	WA/881/2023 2254/2023	LOKANATHA BHOI-MP	TRILOCHAN RATH
171	WA/576/2023 2255/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
172	WA/880/2023 2256/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
173	WA/880/2023 2257/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
174	WA/880/2023 2258/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
175	WA/882/2023 2259/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
176	WA/882/2023 2260/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
177	WA/882/2023 2261/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
178	WA/883/2023 2262/2023	STATE OF ODISHA-MP	LALATENDU SAMANTARAY,A.G.A
179	WA/883/2023 2263/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
180	WA/884/2023 2264/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
181	WA/884/2023 2265/2023	ENGINEER-IN-CHIEF, PUBLIC HEALTH, ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
182	WA/884/2023 2266/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
183	WA/885/2023 2267/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
	WA/885/2023		

184	2268/2023 WA/886/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
185	2269/2023 WA/886/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
186	2270/2023 WA/886/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
187	2271/2023 WA/887/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
188	2272/2023 WA/887/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
189	2273/2023 WA/887/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
190	2274/2023 WA/888/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
191	2275/2023 WA/888/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
192	2276/2023 WA/888/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
193	2277/2023 WA/889/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
194	2278/2023 WA/889/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
195	2279/2023 WA/889/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
196	2280/2023 WA/890/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
197	2281/2023 WA/890/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
198	2282/2023 WA/890/2023	STATE OF ODISHA-MP	SONAK MISHRA,A.S.C
199	2283/2023 WA/286/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
200	2284/2023 WA/1413/2022	BOARD OF SECONDARY EDUCATION, ODISHA-MP	S.S. RAO
201	2285/2023 WA/893/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA,S.C(TRANSPORT)
202	2286/2023 WA/893/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA,S.C(TRANSPORT)
203	2287/2023 WA/893/2023	STATE OF ODISHA-MP	PRAVAKAR BEHERA,S.C(TRANSPORT)
204	6262/2023 WP(C)/13553/2023	BHUBANESWAR BEHERA @ PRADHAN-MP	BHARAT BHUSAN ROURAY
205	6263/2023 WP(C)/13554/2023	SWAGAT GHOSH-MP	TRILOCHAN NANDA
206	6264/2023 WP(C)/13555/2023	REENA DEVI-MP	TRILOCHAN NANDA
207	6265/2023 WP(C)/13556/2023	PRAMOD KUMAR SAH-MP	TRILOCHAN NANDA
208	6266/2023 WP(C)/9993/2023	RANJIT KUMAR SINGH-MP	PRADIPTA KUMAR PATTANAYAK
209	6267/2023 WP(C)/13557/2023	BIKASH SAHA-MP	TRILOCHAN NANDA
210	6268/2023 WP(C)/13559/2023	DHARMENDRA KUMAR SAHA-MP	TRILOCHAN NANDA
211	6269/2023 WP(C)/13560/2023	RAMESH KUMAR DAS-MP	TRILOCHAN PANDA
212	6270/2023 WP(C)/13561/2023	SRYUG SAH-MP	TRILOCHAN NANDA
213	6271/2023 WP(C)/13562/2023	SUJEET KUMAR-MP	TRILOCHAN NANDA
214	6272/2023 WP(C)/13563/2023	GHANASHYAM DALEI-MP	TRILOCHAN NANDA
215	6273/2023	KEDAR PRASAD-MP	TRILOCHAN NANDA

216	WP(C)/13564/2023 6274/2023	NIRANJAN PATRA-MP	TRILOCHAN NANDA
217	WP(C)/13566/2023 6275/2023	SUBHAT NAYAK-MP	M/S.GAUTAM MUKHERJI
218	WP(C)/23865/2015 6276/2023	BAIKUNTHA N.MISHRA-MP	M/S.BRAJA KISHORE SAHOO
219	WP(C)/7135/2007 6277/2023	SUBHAT NAYAK-MP	M/S.GAUTAM MUKHERJI
220	WP(C)/23865/2015 6278/2023	UTPAL KUMAR ACHARYA-MP	MANAS PATI
221	WP(C)/13572/2023 6279/2023	M/S.BALASORE ALLOYS LTD.BAL-MP	M/S.S.D.DAS,M/S N.KOHALI,BARRISTER G.MITRA,H.P
222	WP(C)/21209/2017 6280/2023	SREEKANTA PRADHAN-MP	BHABANI SANKAR TRIPATHY (1)
223	WP(C)/13582/2023 6281/2023	SUPRIYA SAMAL-MP	BHABANI SANKAR TRIPATHY (1)
224	WP(C)/13589/2023 6282/2023	SACHIN ROUT-MP	RAJENDRA KUMAR PRADHAN
225	WP(C)/13597/2023 6283/2023	M/S. ARNAPURNA MOTORS-MP	GOKULANANDA MOHAPATRA
226	WP(C)/12170/2020 6284/2023	KALANDI CHARAN ROUT-MP	RAJENDRA KUMAR PRADHAN
227	WP(C)/13600/2023 6285/2023	RABINDRA NATH BISWAL-MP	
228	WP(C)/7690/2023 6286/2023	DILLIP KUMAR ROUT-MP	RAJENDRA KUMAR PRADHAN
229	WP(C)/13608/2023 6287/2023	RUDRA HOSPITAL, CUTTACK-MP	NIRANJAN BEHERA
230	WP(C)/13616/2023 6288/2023	M/S SUMEET SECURITY SERVICE, NAYAGARH-MP	UMESH CHANDRA MOHANTY
231	WP(C)/30850/2022 6289/2023	SUKUMAR DUKHU-MP	GYANA RANJAN SETHI
232	WP(C)/4028/2023 6290/2023	RAMESH CHANDRA ROUT-MP	GYANARANJAN SETHI
233	WP(C)/4057/2023 6291/2023	ODISHA STATE ATMA STAFF ASSOCIATION, CUTTACK-MP	PAYANANDA MOHAPATRA
234	WP(C)/23077/2022 6292/2023	BRAJAMOHAN PATRA-MP	SATYAJIT MUKHERJEE
235	WP(C)/13640/2023 6293/2023	HARIHAR BARAL-MP	
236	WP(C)/12682/2023 6294/2023	TRUPTIMAYEE DEBI-MP	JAYADEBA BEHERA
237	WP(C)/13651/2023 6295/2023	THE S.D.O. ELECTRICAL, ANANDAPUR, TPNODL, KEONJHAR-MP	PRASANTA KUMAR TRIPATHY
238	WP(C)/13656/2023 6296/2023	RABINDRA KUMAR PARIDA-MP	JAYADEBA BEHERA
239	WP(C)/13658/2023 6297/2023	ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, BILASIPUR-MP	ASBENDRONMOHANTY
240	WP(C)/32402/2022 6298/2023	NILAMANI JENA-MP	JAYADEBA BEHERA
241	WP(C)/13660/2023 6299/2023	MADHUSUDAN JENA-MP	JAYADEBA BEHERA
242	WP(C)/13661/2023 6300/2023	SANTOSH KUMAR BISOYI-MP	LAMBODOR ACHARI
243	WP(C)/13664/2023 6301/2023	MURALI MOHAN PRADHAN-MP	RAMA CHANDRA JENA
244	WP(C)/13665/2023 6302/2023	EXE.ENGINEER ELECTRICAL-MP	BIBHUDDHENDRA DASH
245	WP(C)/6402/2017 6303/2023	EXE.ENGINEER ELECTRICAL-MP	
246	WP(C)/6402/2017 6304/2023	EXE.ENGINEER ELECTRICAL-MP	

247	6305/2023 WP(C)/17570/2022	M/S ORIEN ENGINEERS (P) LTD.,SUNDARGARH-MP	RASHMI NARAYAN PATNAIK
248	6306/2023 WP(C)/11738/2023	SURESH CHANDRA PATRA-MP	
249	6307/2023 WP(C)/13670/2023	BASANTA KUMAR BEHERA-MP	DURGESH NARAYAN RATH
250	6308/2023 WP(C)/13667/2023	APARNA SAHOO-MP	SUSANTA KUMAR DASH
251	6309/2023 WP(C)/21015/2014	LIPIKA DAS-MP	M/S.LALIT MOHAN NANDA
252	6310/2023 WP(C)/13673/2023	MAHENDRA TIADI-MP	SIDHESWAR MOHANTY
253	6311/2023 WP(C)/13675/2023	JITENDRA KUMAR DAKUA-MP	ALOK KUMAR PANDA
254	6312/2023 WP(C)/2839/2014	SANKHALI BEHERA-MP	
255	6313/2023 WP(C)/3618/2012	SARAT CH.SAMAL andANR.-MP	M/S.N.P.PARIJA
256	6314/2023 WP(C)/13678/2023	ASHANANDA GARADA-MP	AMIYA KUMAR CHHATOI
257	6315/2023 WP(C)/18752/2018	SANJAY KUMAR MAHARANA-MP	SANJAY KUMAR MAHARANA(IN PERSON)
258	6316/2023 WP(C)/7390/2023	ABHIJIT MISHRA-MP	ALOK KUMAR PANDA
259	6317/2023 WP(C)/5586/2023	PADMINI PARIDA-MP	PRASANNA KUMAR MISHRA
260	6318/2023 WP(C)/13681/2023	SUBHRANSH POULTRY PVT. LTD., BARGARH-MP	FALGUNI RAJGURU MOHAPATRA
261	6319/2023 WP(C)/13684/2023	BHAJA KISHORE SAHOO-MP	FALGUNI RAJGURU MOHAPATRA
262	6320/2023 WP(C)/13685/2023	NILAMANI DAS-MP	ARJUNA CHARANA BEHERA
263	6321/2023 WP(C)/13686/2023	MADHUSUDAN NAYAK-MP	PRASANTA KUMAR NANDA
264	6322/2023 WP(C)/13687/2023	KULAMANI DAS-MP	ARJUNA CHARANA BEHERA
265	6323/2023 WP(C)/13690/2023	CHINTAMANI DAS-MP	ARJUNA CHARANA BEHERA
266	6324/2023 WP(C)/7511/2023	M/S MAFATLAL INDUDTRIES LTD. MUMBAI-MP	PAMI RATH
267	6325/2023 WP(C)/13692/2023	JUGAL KISHORE MISHRA-MP	PRATIK DASH
268	6326/2023 WP(C)/13662/2023	SUSANTA KUMAR SETHI-MP	LAMBODOR ACHARI
269	6327/2023 WP(C)/13697/2023	SITAMANI HOTA-MP	AGASTI KANUNGO
270	6328/2023 WP(C)/13699/2023	MANGALAM METALS AND ORES LTD. ROURKELA-MP	SASWAT KUMAR ACHARYA
271	6329/2023 WP(C)/1071/2023	BIKRAMJIT SAHOO-MP	DEEPAK KUMAR PANI
272	6330/2023 WP(C)/13700/2023	DIPAK JENA-MP	SAILABALA JENA
273	6331/2023 WP(C)/36708/2022	DIBYAHUTI RAY-MP	
274	6332/2023 WP(C)/13703/2023	PRAKASH BEHERA-MP	SAILABALA JENA
275	6334/2023 WP(C)/13707/2023	MAHESWAR DAS-MP	SAILABALA JENA
276	6335/2023 WP(C)/13708/2023	CHANDAN KUMAR JENA-MP	SAILABALA JENA
277	6337/2023 WP(C)/7282/2023	DR. PRASANTA PARIDA-MP	NITYANANDA BEHURIA
278	6338/2023	DURGAPRASAD SANGRAMJIT MALLICK-MP	M/S DURGAPRASAD SANGRAMJIT MALLICK(IN PERS



279	WP(C)/11436/2020 6339/2023	RADHARANI ROUT-MP	JUGAL KISHOR ROUT
280	WP(C)/13712/2023 6340/2023	TRILOKESH BEHERA-MP	M/S.UMESH CH.BEHURA
281	WP(C)/23252/2017 6341/2023	HARI SHANKAR SWAYANG SAHAYAK GOSTHI, BOLANGIR-MP	PRASANNA KUMAR MISHRA
282	WP(C)/13713/2023 6342/2023	MAMUNI PANDA-MP	AGASTI KANUNGO
283	WP(C)/13717/2023 6343/2023	BISWAMOHAN PATNAIK-MP	SUDHANSHU SEKHAR PRATAP
284	WP(C)/13720/2023 6344/2023	GANESH-MP	DEBI PRASAD DHALSAMANTA
285	WP(C)/13719/2023 6345/2023	NIRANJAN PRASAD PANDA-MP	
286	WP(C)/1202/2023 6346/2023	JYOSHNARANI MISHRA-MP	
287	WP(C)/1203/2023 6347/2023	PRAMOD KUMAR BEHERA-MP	ALOK KUMAR PANDA
288	WP(C)/13724/2023 6348/2023	MADHUSMITA SAMAL @ NAYAK-MP	SANGRAM MISHRA
289	WP(C)/13726/2023 6349/2023	P.SHYAMALA-MP	M/S.BIREN SANKAR TRIPATHY
290	WP(C)/17791/2017 6350/2023	SASMITA SAHOO-MP	BIDYALOK MOHAPATRA
291	WP(C)/34769/2022 6351/2023	UMA BHOI-MP	DURLLABHA RANJAN MISHRA
292	WP(C)/13732/2023 6352/2023	KISHOR KUMAR MOHANTA-MP	DEEPAK KUMAR MOHAPATRA
293	WP(C)/9063/2023 6353/2023	BHANUMATI MOHANTA-MP	DEEPAK KUMAR MOHAPATRA
294	WP(C)/9067/2023 6354/2023	RASHMITA PADHY-MP	RAMAKANTA NAYAK
295	WP(C)/12401/2023 6355/2023	M/S. KISHOR CHANDRA DASH-MP	KSHIROD KUMAR SAHOO
296	WP(C)/13731/2023 6356/2023	HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR-MP	DEBASISH MOHAPATRA
297	WP(C)/13740/2023 6357/2023	UJWALAKANT DAS-MP	ASHOK KUMAR MOHAPATRA (1)
298	WP(C)/13742/2023 6358/2023	HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR-MP	DEBASISH MOHAPATRA
299	WP(C)/13740/2023 6359/2023	ANJAN KUMAR LENKA-MP	LAXMI KANTA MOHANTY
300	WP(C)/12775/2021 6360/2023	DURYODHAN DALEI-MP	LAXMI KANTA MOHANTY
301	WP(C)/12777/2021 6361/2023	AMBIKA PRASAD DASH-MP	BHABANI SANKAR TRIPATHY (1)
302	WP(C)/13743/2023 6362/2023	M/S GREEN ENERGY RESOURCES, SAMBALPUR-MP	PAMI RATH
303	WP(C)/7562/2023 6363/2023	PRASANNA KUMAR DASH-MP	GOPINATH MISHRA
304	WP(C)/13745/2023 6364/2023	MONALI MOHAPATRA-MP	SUDEEPTA KUMAR SINGH
305	WP(C)/13746/2023 6365/2023	ARES MEDICARE PVT. LTD., CUTTACK-MP	SUKANTA KUMAR DALAI
306	WP(C)/10575/2023 6366/2023	MAHALAXMI PANDA-MP	RAJIB RATH
307	WP(C)/13748/2023 6367/2023	HINDUSTAN GRAPHICS, BBSR-MP	SIDHESWAR MALLIK
308	WP(C)/13749/2023 6368/2023	SUKANTA KUMAR DASH-MP	PRASANNA KUMAR SAHOO
309	WP(C)/771/2023 6369/2023	SAROJINI SATPATHY-MP	
	WP(C)/3242/2023		

310	6370/2023 WP(C)/13760/2023	M/S JAGADAMBA POLYMER PVT. LTD., BALASORE-MP	SASIM AJITAV PATNAIK
311	6371/2023 WP(C)/9605/2020	SARASWATI NANDA-MP	
312	6372/2023 WP(C)/19733/2019	SANAT KUMAR JENA-MP	M/S.PRAFULLA KUMAR RATH
313	6373/2023 WP(C)/7859/2023	JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDN AND VOCATIONAL, PURI-MP	
314	6374/2023 WP(C)/13763/2023	JAYANTI JENA-MP	SUBIR PALIT
315	6375/2023 WP(C)/30879/2021	KALANDI CHARAN KABI-MP	SHASHI BHUSAN JENA
316	6376/2023 WP(C)/11687/2018	BHARAT BHUSAN SATPATHY-MP	M/S.SHASHI BHUSAN JENA
317	6377/2023 WP(C)/13766/2023	JAYANTI JENA-MP	SUBIR PALIT
318	6378/2023 WP(C)/7859/2023	JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDN AND VOCATIONAL, PURI-MP	
319	6379/2023 WP(C)/13777/2023	CENTRAL GOVERNMENT WELFARE HOUSING ORGANIZATION, NEW SAHUN, MP	STANAD, NEW SAHUN, MP
320	6380/2023 WP(C)/10470/2023	BIRAKISHOR PANIGRAHI-MP	KURESH PRASAD DASH
321	6381/2023 WP(C)/7643/2019	GONASIKA HIGHER SECONDARY SCHOOL, CHAIRMAN-MP	M/S.N.K.SAHU
322	6382/2023 WP(C)/13786/2023	AMJAD KHAN-MP	ALOK KUMAR PANDA
323	6383/2023 WP(C)/13790/2023	SARAT KUMAR JENA-MP	SOUMYA RANJAN MOHANTY
324	6384/2023 WP(C)/13791/2023	PARESH CHANDRA PATNAIK-MP	SANJIB KUMAR BHANJADEO
325	6385/2023 WP(C)/5564/2023	DR. NRUSINGHA CHARAN SARANGI-MP	SAMIR KUMAR MISHRA
326	6386/2023 WP(C)/13792/2023	BATAKRUSHNA SARANGI-MP	PRAFULLA KUMAR MOHAPATRA
327	6387/2023 WP(C)/7628/2023	CHAMPESWAR MAJHI-MP	
328	6388/2023 WP(C)/7821/2023	KEDARNATH PUJHARI-MP	
329	6389/2023 WP(C)/7832/2023	SUNIL KUMAR PATRA-MP	
330	6390/2023 WP(C)/7823/2023	GOUREE SHANKAR SAHU-MP	
331	6391/2023 WP(C)/13794/2023	HEMANTA KUMAR JOSHI-MP	PRAFULLA KUMAR MOHAPATRA
332	6392/2023 WP(C)/7834/2023	GHASIRAM PATRA-MP	
333	6393/2023 WP(C)/7825/2023	RAJANIKANTA PANDA-MP	
334	6394/2023 WP(C)/13795/2023	HRUSIKESH PRAHARAJA-MP	SANJIB KUMAR BHANJADEO
335	6395/2023 WP(C)/7837/2023	BIRANCHI NARAYAN BEHERA-MP	
336	6396/2023 WP(C)/7826/2023	PADMA LOCHAN JOSHI-MP	
337	6397/2023 WP(C)/7868/2023	BILASINI JOSHI-MP	
338	6398/2023 WP(C)/7827/2023	HIMADRINATH PANDA-MP	
339	6399/2023 WP(C)/7828/2023	GANGADHAR BEHERA-MP	
340	6400/2023 WP(C)/7830/2023	SAROJ KUMAR PATRA-MP	
341	6401/2023	SAGAR SAHOO-MP	SANJIB KUMAR BHANJADEO

342	WP(C)/13796/2023 6402/2023	ORISSA ALLOYS LTD.-MP	M/S.GAUTAM MUKHERJI
343	WP(C)/11919/2007 6403/2023	SATYA BHAMA NAYAK-MP	SANJIB KUMAR BHANJADEO
344	WP(C)/13799/2023 6404/2023	M/S YUDHISTIRA PARIDA AND CO., BHADRAK-MP	UPENDRA KUMAR SAMAL
345	WP(C)/13804/2023 6405/2023	ADITYA GHOSH-MP	RUDRA PRASAD KAR
	WP(C)/13805/2023		